



HIGH COURT OF MEGHALAYA SHILLONG



**WEEKLY REGULAR CAUSE LIST FROM:
MONDAY 29.07.2019 TO FRIDAY 02.08.2019**

INDEX

Sl. No.	Court	Page No.
1	DIVISION BENCH [Court No. 1] Hon'ble Mr. Justice Ajay Kumar Mittal & Hon'ble Mr. Justice H.S.Thangkhiew	1 – 17
2	SINGLE BENCH Hon'ble Mr. Justice Ajay Kumar Mittal [Court No. 1]	18 – 50
3	SINGLE BENCH Hon'ble Mr. Justice H.S.Thangkhiew [Court No. 2]	51 – 81



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

Web Site : <http://meghalayahighcourt.nic.in>

FROM 10:30 A.M

MONDAY the 29TH JULY, 2019

COURT ROOM. " 1 "

HON'BLE MR JUSTICE AJAY KUMAR MITTAL, CHIEF JUSTICE

HON'BLE MR. JUSTICE H. S. THANGKHIEW

SAVE AND EXCEPT FOR DISABLED MATTERS, ALL MOTION, ADMISSION, ORDER AND HEARING OF THE MATTERS
COGNIZABLE BY A DIVISION BENCH.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1)	Review Pet/11/2019	DEIPORMI DKHAR VS. STATE OF MEGHALAYA AND 8 ORS.	R MAJAW SK ROY A KHARSHIING TD SANGMA HL SHANGREISO	A KUMAR, AG MEGHALAYA

Remarks: IN W.P.(C) No. 265 OF 2019 [DISPOSED OF] [BY MENTION MEMO]

ORDERS

2)	MC(WPC)/79/2016	REGISTRAR GENERAL, HIGH COURT OF MEGHALAYA VS. STATE OF MEGHALAYA	AMICUS CURIAE MR. P YOBIN	MR. A KUMAR ADVOCATE GENERAL K KHAN, SR. GA MEGHALAYA MR. K PAUL DR N MOZIKA MR. KN CHOUDHURY,SR ADV S SENGUPTA ADDL. SR. GA MEGHALAYA A PAUL ASG MR. D KALITA P.D. NAIR G ALAM H ROHMAN D NAG B DEB RTN POMTIAH MR. ND CHULLAI AAG R COLNEY GA MR A KAKOTI MR. VK JINDAL SR ADV MR D KR KALITA MR A KOHLI MR. N KHERA MS. DN THANGKHIEW S DEB MR. HL SHANGREISO MR. R MAJAW TD SANGMA ABHINAV SHARMA SS SOBTI R SOBTI P GHORAWAT P PANDEY P VOHRA BK SHARMA, SR ADV M BHATT D NENGNONG B DAS MS. A DHAR RB PHUKAN MR. S THAPA MR. A DEY MR. S JINDAL MR. A KHARWANLANG, GA DR. N MOZIKA, SR ADV P N NONGBRI SA SHALLAM ML NONGPIUR
With	MC(WPC)/219/2017	REGISTRAR GENERAL HIGH COURT OF MEGHALAYA VS. STATE OF MEGHALAYA	MR. P YOBIN, AMICUS CURIAE	MR. R JHA MRS. M JHA S SENGUPTA ADDL. SR. GA MEGHALAYA

Remarks: IN W.P.(C) No.164 OF 2015 [DISPOSED OF]

3)	PIL/9/2017	IN RE SUO MOTU CUSTODIAL VIOLENCE AND OTHER MATTERS RELATING TO PRISON CONDITIONS VS. STATE OF MEGHALAYA AND ORS	MR. N MOZIKA, AMICUS CURIAE	MR. S DEY MS. QB LAMARE N GURUNG MS. S NONGRUM C R MARAK A R PASSAH B KHYRIEM MR. A KHARWANLANG, GA K KHAN, SR. GA MEGHALAYA
4)	PIL/7/2018	NILBERTH CH MARAK AND ANR VS. GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS	S ANAND UB SANGMA C MARAK FS SANGMA MR. PT SANGMA	D LYGDOH MR. K PAUL KP BHATTACHARJEE GA MEGHALAYA MR. S THAPA MR. S PANTHI R DUTTA P SHOME A DHAR MS. B KHARMAWPHLANG MS. S NONGRUM A PAUL ASG MRS. N GURUNG MR. A KUMAR, AG MEGHALAYA MR. A KHARWANLANG, GA S DEY SC GHADC
5)	PIL/3/2019	IN RE SUO MOTU PIL FOR FILLING UP OF VACANCIES ETC IN THE POLICE FORCES IN THE STATE VS. STATE OF MEGHALAYA AND 2 ORS.	P SHOME, AMICUS CURIAE	MS. R COLNEY, GA B KHYRIEM MR. A KUMAR, AG MEGHALAYA
Remarks: HON'BLE SUPREME COURT'S ORDER DATED 11.03.2019 IN WP(C) No. 183 OF 2013				
6)	MC(WA)/15/2019	THE UNION OF INDIA AND ANR. VS. M/5016452 RFN/ORAMAHESH KUMAR D AND 26 ORS.	R DUTTA A PAUL ASG	MR. M CHANDA ML NONGPIUR MR. SD UPADHAYA
Remarks: ALONGWITH W.A No.____				
7)	MC(WA)/16/2019	THE UNION OF INDIA AND ANR. VS. 358383 HAV/SKT (M) SANJEEV KUMAR AND 4 ORS.	R DUTTA A PAUL ASG	MR. M CHANDA S SARAOGI MR. SD UPADHAYA
Remarks: ALONGWITH W.A No.____				
8)	MC(WA)/17/2019	THE UNION OF INDIA AND ANR. VS. E/5018949 RFN/ELECT RAVI KUMAR AND 69 ORS.	R DUTTA A PAUL ASG	MR. M CHANDA S DEKA MR. SD UPADHAYA
Remarks: ALONGWITH W.A No.____				

9)	MC(WA)/18/2019	THE UNION OF INDIA AND ANR. VS. 2501973 HAV/AMAR RATAN BORAH AND 102 ORS.	R DUTTA A PAUL ASG	MR. M CHANDA A PEBAM, SR ADV MR. SD UPADHAYA
Remarks: ALONGWITH W.A No. ____				
10)	MC(WA)/19/2019	THE UNION OF INDIA AND ANR. VS. L/390680 H HAV/VM SURENDER KUMAR AND 44 ORS.	R DUTTA A PAUL ASG	MR. M CHANDA ML NONGPIUR MR. SD UPADHAYA
Remarks: ALONGWITH W.A No. ____				
11)	MC(WA)/20/2019	THE UNION OF INDIA AND ANR. VS. M/371263 HAV/NA RATHEESH MOHAN AND 86 ORS.	R DUTTA A PAUL ASG	MR. M CHANDA S DEKA MR. SD UPADHAYA
Remarks: ALONGWITH W.A No. ____				
12)	MC(WA)/21/2019	THE UNION OF INDIA AND ANR. VS. M/371071 HAV/NA MAHARAJ SINGH AND 17 ORS.	R DUTTA A PAUL ASG	MR. M CHANDA MR. SD UPADHAYA
Remarks: ALONGWITH W.A No. ____				
13)	MC(WA)/22/2019	THE UNION OF INDIA AND ANR. VS. M/371230 HAV/NA SANJEED KUMAR AND 12 ORS.	R DUTTA A PAUL ASG	MR. M CHANDA MR. SD UPADHAYA
Remarks: ALONGWITH W.A No. ____				
14)	MC(WA)/23/2019	THE UNION OF INDIA AND ANR. VS. M/370906 HAV/NA RAVINDRARAI AND 3 ORS.	R DUTTA A PAUL ASG	MR. M CHANDA S DEKA MR. SD UPADHAYA
Remarks: ALONGWITH W.A No. ____				
15)	MC(WA)/30/2019	THE UNION OF INDIA AND 3 ORS. VS. BALBIR SINGH YADAV	MR. R DEBNATH,CGC	SA SHALLAM ML NONGPIUR
Remarks: ALONGWITH W.A No. ____ & MC[W.A] No. ____				
HEARING				
16)	WA/3/2018	LAHUN PYRTUH VS. STATE OF MEGHALAYA AND 3 ORS.	L PHANJOM LT NGAIHTE N SYNGKON	U J SAIKIA J DAS P TIMUNG R RAHMAN, SR ADV MS. R COLNEY, GA MR. R DEBNATH, CGC MS. L RAHMAN P D NAIR G ALAM H ROHMAN K KHAN, SR. GA MEGHALAYA

17)	WA/1/2019	THE UNION OF INDIA AND ANR. VS. RAVICHANDRAN R AND 2 ORS.	MR. R. DEBNATH, CGC	ML NONGPUIR MR. S. SARAOGI
With	MC(WA)/7/2019	THE UNION OF INDIA AND ANR. VS. RAVICHANDRAN R AND 2 ORS.	MR. R. DEBNATH, CGC	MR. S. SARAOGI
	MC(WA)/8/2019	THE UNION OF INDIA AND ANR. VS. DEEPAK KUMAR VV AND 67 ORS.	MR. R. DEBNATH, CGC	MR. S. SARAOGI
	MC(WA)/33/2019	THE UNION OF INDIA AND ANR VS. MANISH KUMAR AND 43 ORS.	R DEBNATH, CGC	M JHA BS DKHAR T TOI R JHA
	WA/2/2019	THE UNION OF INDIA AND ANR. VS. DEEPAK KUMAR VV AND 67 ORS.	MR. R. DEBNATH, CGC	ML NONGPUIR MR. S. SARAOGI
	WA/13/2019	THE UNION OF INDIA AND ANR VS. MANISH KUMAR AND 43 ORS.	R DEBNATH,CGC	M JHA BS DKHAR T TOI R JHA
18)	WA/7/2019	THE UNION OF INDIA AND ANR. VS. RFN LMN VINOD KUMAR GOUND AND 49 ORS.	MR. R. DEBNATH, CGC	MR. SD UPADHAYA MR. A PEBAM, SR ADV MRS. A. SYNREM
With	MC(WA)/24/2019	THE UNION OF INDIA AND ANR. VS. RFN LMN VINOD KUMAR GOUND AND 49 ORS.	MR. R. DEBNATH, CGC	MR. A PEBAM, SR ADV MRS. A. SYNREM

NB:**ADVOCATES ON SANCTIONED LEAVE :**

- 1) MS. PD BUJARBURUAH, SR ADV ADVOCATE FROM 16-07-2019 TO 31-07-2019
- 2) MR. M SHARMA ADVOCATE FROM 25-07-2019 TO 05-08-2019
- 3) GS MASSAR SR ADV ADVOCATE FROM 29-07-2019 TO 02-08-2019
- 4) MR B KHYRIEM ADVOCATE FROM 29-07-2019 TO 02-08-2019
- 5) MR. PK BORAH ADVOCATE FROM 29-07-2019 TO 02-08-2019
- 6) D.S. KAUNTAE ADVOCATE FROM 29-07-2019 TO 01-08-2019
- 7) MR. S DEY ADVOCATE FROM 29-07-2019 TO 02-08-2019

BY ORDER
REGISTRAR GENERAL



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

Web Site : <http://meghalayahighcourt.nic.in>

FROM 10:30 A.M

TUESDAY the 30TH JULY, 2019

COURT ROOM. " 1 "

HON'BLE MR JUSTICE AJAY KUMAR MITTAL, CHIEF JUSTICE

HON'BLE MR. JUSTICE H. S. THANGKHIEW

SAVE AND EXCEPT FOR DISABLED MATTERS, ALL MOTION, ADMISSION, ORDER AND HEARING OF THE MATTERS
COGNIZABLE BY A DIVISION BENCH.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1)	PIL/11/2019	S.P. MAHANTA VS. THE UNION OF INDIA AND 9 ORS.	IN PERSON	R COLNEY, GA K BARUAH K PAUL CGC
<u>ORDERS</u>				
2)	WA/3/2017	THE UNION OF INDIA VS. MIN BAHADUR RAWAL CHHETRI	MR. R DEBNATH,CGC	
With	MC(WA)/3/2017	THE UNION OF INDIA VS. MIN BAHADUR RAWAL CHHETRI	MR. R DEBNATH,CGC	

3)	PIL/14/2018	RITON SUN VS. STATE OF MEGHALAYA AND 8 ORS.	S THAPA S PANTHI R DUTTA P SHOME A DHAR D LYNGDOH K PAUL	P BISWAKARMA MR. A KUMAR AG MEGHALAYA A KHARWANLANG GA MR. VK JINDAL SR ADV SK HASSAN MR. S JINDAL MR. CH MAWLONG SR LYNGDOH C NONGKHLAW MR. HL SHANGREISO MS. R COLNEY, GA MR. K KHAN, SR ADV MR. P YOBIN K KONYAK KV KHARLYNGDOH S CHHETRI T LYNGKHOI SUPARNA SHYAM D PYNGROPE M MAHANTA S SENGUPTA ADDL. SR. GA MEGHALAYA
4)	PIL/1/2019	LAMKI KYNDIAH VS. STATE OF MEGHALAYA		MR. A KHARWANLANG, GA MR. SP MAHANTA, SR ADV MS. R COLNEY, GA MR. L KHYRIEM PHILEMON NONGBRI D SYRTI MR. C KHYRIEM MR. W JYRWA ML NONGPIUR A THUNGWA MR. ND CHULLAI, AAG
Remarks: LETTER PETITION				
5)	PIL/7/2019	THE REGISTRAR GENERAL, HIGH COURT OF MEGHALAYA, SHILLONG VS. STATE OF MEGHALAYA		MS. R COLNEY, GA B BHATTACHARJEE, AAG MR. A KUMAR, AG MEGHALAYA
Remarks: [SUO MOTU PIL]				
6)	WP(C)/43/2019	MEGHALAYA COMMERCIAL TRUCK OWNERS AND OPERATORS ASSOCIATION AND ANR. VS. STATE OF MEGHALAYA AND 9 ORS.	MR. KHONGSHLING MR. M. PRASAD MR. S. SEN	MR. S SENGUPTA, ADDL SR GA, MEGHALAYA MR. L KHYRIEM MR. W JYRWA MR. C KHYRIEM D BORKAKATI A GAYEN A PAUL, ASG B DEB A KUMAR, AG MEGHALAYA

With	MC(WPC)/24/2019	MEGHALAYA COMMERCIAL TRUCK OWNERS AND OPERATORS ASSOCIATION AND ANR. VS. STATE OF MEGHALAYA AND 9 ORS.	MR. S. KHONGSHLING MR. M. PRASAD MR. S. SEN	MR. S SENGUPTA, ADDL SR. GA MEGHALAYA A KUMAR, AG MEGHALAYA
7)	WP(C)/111/2019	SMTI. JERINA NONGRANG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND OTHERS	MR. R MAJAW S SHALLAM E BLAH RG BAREH MR. M PRASAD MR. S SEN	MS. M KYNTA MS. V MAWLIEH MR. VGK KYNTA SR ADV
With	MC(WPC)/74/2019	SMTI. JERINA NONGRANG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND OTHERS	MR. R MAJAW S SHALLAM E BLAH RG BAREH MR. S SEN	MS. M KYNTA MR. VGK KYNTA SR ADV
HEARING				
8)	WA/6/2013	STATE OF MEGHALAYA VS. SMTI. JOHONE CH MARAK	MR. A NATH MR. N SARMA KP BHATTACHARJEE GA MEGHALAYA MR. A KHARWANLANG, GA MR. H ABRAHAM,GA MR A KUMAR AG MEGHALAYA	MR. K PAUL MS. A PAUL MISS. H KRISTAZI R DEBNATH, CGC S DEY SC GHADC MR. S THAPA DG PYNGROPE MR. S CHAKRAWARTY, SR ADV MRS. N GURUNG S NONGRUM MRS R DUTTA
With	MC(WA)/452/2012	SMTI. JENGME SANGMA VS. STATE OF MEGHALAYA	MR. K PAUL MR. S THAPA MR. S PANTHI MRS. R.DUTTA MISS. H KRISTAZI MISS. L.WARJRI MS. A PAUL	S DEY SC GHADC K KHAN, SR. GA MEGHALAYA
	MC(WA)/454/2012	SHRI DEBEN MARAK VS. STATE OF MEGHALAYA	MR. K PAUL MR. S THAPA MR. S PANTHI MR. R DUTTA MISS. H.KMISTAZI MS. L WARJRI MS. A PAUL	MR. S DEY SC GHADC K KHAN, SR. GA MEGHALAYA
	MC(WA)/112/2013	STATE OF MEGHALAYA VS. SMTI. JOHONE CH MARAK	MR. N SARMA MR. A NATH MR. KP BHATTACHARJEE MR. A KUMAR AG MEGHALAYA	MISS. H KRISTAZI MR. K PAUL MR. R DEBNATH,CGC S DEY SC GHADC MS. A PAUL
	MC(WA)/53/2015	SMTI. JOHONE CH MARAK VS. STATE OF MEGHALAYA	MR. K PAUL	KP BHATTACHARJEE GA MEGHALAYA

	WA/35/2012	SMTI. JENGME SANGMA VS. STATE OF MEGHALAYA AND ORS	MS. A PAUL MR. K PAUL MR. S THAPA MR. S PANTHI MR. R DUTTA MISS. H KRISTAZI MS. L WARJRI	K KHAN, SR. GA MEGHALAYA MR. S DEY SC GHADC MR. AH HAZARIKA
	WA/36/2012	SHRI. DEBEN MARAK VS. STATE OF MEGHALAYA AND ORS	MS. A PAUL MR. K PAUL MR. S THAPA MR. S PANTHI MR. R DUTTA MISS. H KRISTAZI MS. L WARJRI	K KHAN, SR. GA MEGHALAYA MR. S DEY SC GHADC
9)	WP(C)/332/2018	KSANKUPAR TYNSONG AND 4 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	HL SHANGREISO M PRASAD R MAJAW S SHALLAM S ROY S SAHAY	MR S SENGUPTA, ADDL SR GA MEGHALAYA MR. ND CHULLAI AAG MR. A KHARWANLANG, GA MR. A KUMAR AG, MEGHALAYA
10)	WP(C)/115/2019	GAVIN M. MYLLIEM VS. STATE OF MEGHALAYA AND 6 ORS.	S. NONGRUM R. MAJAW S.K. ROY T.D. SANGMA A. KHARSHIING H.L. SHANGREISO	MR. L KHYRIEM MR. W JYRWA MR. C KYRIEM MR. ND CHULLAI, AAG MR. KP BHATTACHARJEE, GA D BORKAKATI A GAYEN ML NONGPIUR B DEB A KUMAR, AG MEGHALAYA
With	MC(WPC)/78/2019	GAVIN M. MYLLIEM VS. STATE OF MEGHALAYA AND 6 ORS.	S. NONGRUM R. MAJAW S.K. ROY T.D. SANGMA A. KHARSHIING H.L. SHANGREISO	MR. L KHYRIEM MR. W JYRWA MR. C KHYRIEM MR. ND CHULLAI, AAG MR. KP BHATTACHARJEE, GA ML NONGPIUR A KUMAR, AG MEGHALAYA

Remarks: ALONGWITH CAVEAT PETN No.29 OF 2019.

NB:

ADVOCATES ON SANCTIONED LEAVE :

- 1) **MS. PD BUJARBURUAH, SR ADV ADVOCATE FROM 16-07-2019 TO 31-07-2019**
- 2) **MR. M SHARMA ADVOCATE FROM 25-07-2019 TO 05-08-2019**
- 3) **GS MASSAR SR ADV ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 4) **MR B KHYRIEM ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 5) **MR. PK BORAH ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 6) **D.S. KAUNTAE ADVOCATE FROM 29-07-2019 TO 01-08-2019**
- 7) **MR. S DEY ADVOCATE FROM 29-07-2019 TO 02-08-2019**

**BY ORDER
REGISTRAR GENERAL**



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

Web Site : <http://meghalayahighcourt.nic.in>

FROM 10:30 A.M

WEDNESDAY the 31ST JULY, 2019

COURT ROOM. " 1 "

HON'BLE MR JUSTICE AJAY KUMAR MITTAL, CHIEF JUSTICE

HON'BLE MR. JUSTICE H. S. THANGKHIEW

SAVE AND EXCEPT FOR DISABLED MATTERS, ALL MOTION, ADMISSION, ORDER AND HEARING OF THE MATTERS
COGNIZABLE BY A DIVISION BENCH.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	PIL/1/2015	REGISTRAR GENERAL VS. STATE OF MEGHALAYA	GS MASSAR SR ADV MR. S DEY AMICUS CURIAE	S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA MR A KUMAR, AG MEGHALAYA K KHAN, SR. GA MEGHALAYA
2)	MC(PIL)/8/2018	KYNJAIMON AMSE VS. THE UNION OF INDIA AND ORS.	MR. S PANTHI, AMICUS CURIAE	MR. R DEBNATH, CGC MR. S SENGUPTA, ADDL. SR GA
Remarks: IN PIL No. 4 OF 2018. [DISPOSED OF]				
3)	PIL/9/2018	CHUBA R. MARAK VS. STATE OF MEGHALAYA AND 11 ORS.	N GURUNG QB LAMARE CR MARAK AR PASSAH MR. R GURUNG MS. S NONGRUM S DEY	MR N D CHULLAI, ADDL. AG MS R COLNEY, GA MR. K CH GAUTAM MS R KHARSHIING MS CB SAWIAN R MONGRENGH A KHARWANLANG, GA MR. KP BHATTACHARJEE MR. N MOZIKA, SR ADV ML NONGPIUR MS. A PAUL, ASG SA SHALLAM K KHAN, SR. GA MEGHALAYA

4)	PIL/15/2018	A.H. HAZARIKA VS. STATE OF MEGHALAYA AND 6 ORS.	IN PERSON	MR. R GURUNG, GA, MEGHALAYA MR. S THAPA MRS. R DUTTA MR. R DEBNATH, CGC MR. K PAUL MS. B KHARWANLANG P SHOME A KUMAR, AG MEGHALAYA
5)	MC(WA)/31/2019	THE UNION OF INDIA AND 4 ORS. VS. RATAN SINGH	MS. A PAUL, ASG R DUTTA	V KUMAR R THADANI M SINGHA B PATHAK
Remarks: ALONGWITH W.A No. __				
6)	MC(WA)/32/2019	THE UNION OF INDIA AND 9 ORS. VS. VISHAMBAR DUTT AND 8 ORS.	MS. A PAUL, ASG R DUTTA	M SINGHA V KUMAR R THADANI B PATHAK
Remarks: ALONGWITH W.A No. __				
<u>HEARING</u>				
7)	WA/39/2012	SHRI. GONOTH MANDA SANGMA AND ANR VS. SMTI. DEWIN GABIL MOMIN AND ORS	MR. M NATH MR. R KAR MR. DP BORAH MR. SS DEY MS. SG MOMIN MS. S BHATTACHARJEE A KHARUMNUID MS SK SINGH	MR. S DEY SC GHADC MR. K PAUL MR. R DUTTA MRS. N GURUNG MR S THAPA MR. P SHOME A DHAR B KHARMAWPHLANG
With	MC(WA)/37/2013	SHRI. GONOTH MANDA SANGMA AND ANR VS. SMTI. DEWIN G MOMIN AND ORS	MR. M NATH MR. R KAR MR. DP BORAH MR. SS DEY MS. SG MOMIN MS. S BHATTACHARJEE A KHARUMNUID	MR. K PAUL MRS. R DUTTA S DEY SC GHADC
8)	PIL/11/2016	JOINT ACTION COMMITTEE ON TWO LANES ROAD NONGSTOIN MAWTHABAH VS. THE UNION OF INDIA	MR. ZA SIDDIQUI R MARAK MR. R SAHU	K KHAN, SR. GA MEGHALAYA MR. R DEBNATH,CGC MR. K PAUL B KHARWANLANG MR. VGK KYNTA SR ADV MS. V MAWLIEH S SENGUPTA ADDL. SR. GA MEGHALAYA

9)	WP(C)/318/2017	THE SHILLONG MUNICIPAL EMPLOYEES ASSOCIATION VS. STATE OF MEGHALAYA	MEENA K. SAH AG MOMIN T YANKI S KHONGTHAW MR. AS SIDDIQUI	MR. K BARUAH,SC,S.M.B. S SENGUPTA, ADDL. SR. GA G S MASSAR SR ADV MR R GURUNG, GA MR. H ABRAHAM, GA CCT SANGMA P PDE A KHARWANLANG, GA K KHAN, SR. GA MEGHALAYA
With	MC(WPC)/167/2016	SMTI. AMITY KYNDIAH VS. STATE OF MEGHALAYA	LS DARNEI	K BARUA MR. R GURUNG
	MC(WPC)/72/2019	SHILLONG MUNICIPAL EMPLOYEES ASSOCIATION VS. STATE OF MEGHALAYA AND ANR.	MR. AS SIDDIQUI MRS. M.K. SAH	MR. K KHAN, SR GA MEGHALAYA A KUMAR, AG MEGHALAYA
	WP(C)/371/2014	SMTI AMITY KYNDIAH VS. STATE OF MEGHALAYA	LS DARNEI R KHARSYAD DH MAJAW GS MASSAR SR ADV	K KHAN, SR. GA MEGHALAYA MR. SP MAHANTA, SR ADV K BARUA S SENGUPTA ADDL. SR. GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA MS. S BHATTACHARJEE

**NB:
ADVOCATES ON SANCTIONED LEAVE :**

- 1) MS. PD BUJARBURUAH, SR ADV ADVOCATE FROM 16-07-2019 TO 31-07-2019
- 2) MR. M SHARMA ADVOCATE FROM 25-07-2019 TO 05-08-2019
- 3) DR. N. MOZIKA, SR. ADV. ADVOCATE FROM 31-07-2019 TO 31-07-2019
- 4) PHILEMON NONGBRI ADVOCATE FROM 31-07-2019 TO 31-07-2019
- 5) MR. P NONGBRI ADVOCATE FROM 31-07-2019 TO 31-07-2019
- 6) GS MASSAR SR ADV ADVOCATE FROM 29-07-2019 TO 02-08-2019
- 7) MR B KHYRIEM ADVOCATE FROM 29-07-2019 TO 02-08-2019
- 8) MR. PK BORAH ADVOCATE FROM 29-07-2019 TO 02-08-2019
- 9) D.S. KAUNTAE ADVOCATE FROM 29-07-2019 TO 01-08-2019
- 10) MR. S DEY ADVOCATE FROM 29-07-2019 TO 02-08-2019

**BY ORDER
REGISTRAR GENERAL**



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

Web Site : <http://meghalayahighcourt.nic.in>

FROM 10:30 A.M

THURSDAY the 01ST AUGUST, 2019

COURT ROOM. " 1 "

HON'BLE MR JUSTICE AJAY KUMAR MITTAL, CHIEF JUSTICE

HON'BLE MR. JUSTICE H. S. THANGKHIEW

SAVE AND EXCEPT FOR DISABLED MATTERS, ALL MOTION, ADMISSION, ORDER AND HEARING OF THE MATTERS
COGNIZABLE BY A DIVISION BENCH.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	PIL/13/2018	M. KHARKONGOR VS. STATE OF MEGHALAYA	D SYRTI AMICUS CURIAE MR. SP MAHANTA, SR ADV	MR. A KUMAR, AG MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA
Remarks: LETTER PETITION				
2)	WP(C)/431/2018	MEGHALAYA CEMENTS LIMITED VS. THE UNION OF INDIA AND 3 ORS.	P BARUAH Z ISLAM P DAS SP SHARMA NN DUTTA S J SAIKIA DR. A SARAF, SR ADV	MRS. R DUTTA A PAUL ASG
With	MC(WPC)/222/2018	MEGHALAYA CEMENTS LIMITED VS. THE UNION OF INDIA AND 3 ORS.	P BARUAH Z ISLAM P DAS SP SHARMA NN DUTTA DR. A SARAF, SR ADV	MRS. R DUTTA A PAUL ASG
3)	PIL/8/2019	IN RE DISTRICT JAIL AT SHILLONG VS. STATE OF MEGHALAYA AND 4 ORS	CCT SANGMA MR. TT DIENGDOH SR ADV, AMICUS CURIAE	MR. K PAUL, CGC MR. A KUMAR, AG MR. S SENGUPTA, ADDL SR GA A KHARWANLANG, GA MR. K KHAN, SR GA MEGHALAYA
Remarks: [SUO MOTU PIL]				

4)	WP(C)/84/2019	KHLENTY RANI AND ANR. VS. STATE OF MEGHALAYA AND 11 ORS.	MR. L.T. NGAIHTE MR. N. RYMBAI MS. L PHANJOM MR. N. SYNGKON	MR. S SENGUPTA, ADDL. SR GA MS. S SHRESTHA MR. M SHARMA E GURUNG S NONGSIEJ MR. R GURUNG, GA, MEGHALAYA SS GEWALI DR N MOZIKA, SR ADV PHILEMON NONGBRI WS GAYANG SA SHALLAM ML NONGPIUR A KUMAR, AG MEGHALAYA
With	MC(WPC)/52/2019	KHLENTY RANI AND ANR. VS. STATE OF MEGHALAYA AND 11 ORS.	MR. L.T. NGAIHTE MR. N. RYMBAI MS. L PHANJOM MR. N. SYNGKON	A KUMAR, AG MEGHALAYA
5)	WP(C)/126/2019	ATC TELECOM INFRASTRUCTURE PVT. LTD. VS. STATE OF MEGHALAYA AND 5 ORS.	S RANA M MAHANTA AD SHARMA C NONGKHLAW MR. S. JINDAL	MR. H KHARMIH GA A KUMAR, AG MEGHALAYA
6)	WP(C)/134/2019	LAMBOKLANG MYLLIEM VS. STATE OF MEGHALAYA AND 7 ORS.	S.K NONGRUM M PRASAD S KHONGSHLING MR. S SEN	MR. ND CHULLAI, AAG MR. S SENGUPTA, ADDL SR GA, MEGHALAYA D BORKAKATI A GAYEN MS. A PAUL, ASG ML NONGPIUR MR. C KHYRIEM MR. L KHYRIEM MR. W JYRWA R GURUNG, GA R DUTTA R COLNEY, GA A KUMAR, AG MEGHALAYA
With	MC(WPC)/94/2019	LAMBOKLANG MYLLIEM VS. STATE OF MEGHALAYA AND 7 ORS.	S.K NONGRUM M PRASAD S KHONGSHLING MR. S SEN	A KUMAR, AG MEGHALAYA
7)	WP(C)/140/2019	HILARIOUS YMBON VS. STATE OF MEGHALAYA AND 5 ORS.	S.K ROY T.D SANGMA A KHARSHIING H.L SHANGREISO	MR. ND CHULLAI, AAG MR. S SENGUPTA, ADDL SR GA, MEGHALAYA D BORKAKATI A GAYEN MR. L KHYRIEM MR. M PRASAD MR. W JYRWA MR. C KHYRIEM S SEN S KHONGSHLING R GURUNG, GA R COLNEY, GA A KUMAR, AG MEGHALAYA

With	MC(WPC)/95/2019	HILARIOUS YMBON VS. STATE OF MEGHALAYA AND 5 ORS.	S NONGRUM S.K ROY T.D SANGMA A KHARSHIING H.L SHANGREISO	A KUMAR, AG MEGHALAYA
8)	WP(C)/170/2019	THE UNION OF INDIA AND 4 ORS. VS. RAFIQUE UDDIN BARBHUIYA AND 4 ORS.	MR. R DEBNATH,CGC	SA SHALLAM ML NONGPIUR DR. N MOZIKA, SR ADV
With	MC(WPC)/112/2019	THE UNION OF INDIA AND 4 ORS. VS. RAFIQUE UDDIN BARBHUIYA AND 4 ORS.	MR. R DEBNATH,CGC	SA SHALLAM ML NONGPIUR DR. N MOZIKA, SR ADV
HEARING				
9)	WP(C)/280/2016	MEGHA TECHNICAL AND ENGINEERS PVT. LTD. VS. STATE OF MEGHALAYA	MR. P BARUAH Z ISLAM MRS. P DAS MR. SP SHARMA MS. P ROY MR. S SAIKIA DR. A SARAF SR ADV	K KHAN, SR. GA MEGHALAYA MR. H KHARMIH GA MEGHALAYA MR A KHARMAWPHLANG GA MS. R COLNEY, GA MR. A KUMAR, AG MEGHALAYA
10)	WP(C)/281/2016	STAR CEMENT LTD. VS. STATE OF MEGHALAYA	MR. A GOYAL MR. P BARUAH Z ISLAM MRS. P DAS MR. SP SHARMA MS. P ROY MR. S SAIKIA DR. A SARAF SR ADV	K KHAN, SR. GA MEGHALAYA MR. H KHARMIH GA MEGHALAYA MR A KHARMAWPHLANG GA MS. R COLNEY, GA MR. A KUMAR, AG MEGHALAYA
11)	Crl.A./3/2017	ASENG SANGMA VS. STATE OF MEGHALAYA	MR. D GANGTE MR M HALDER BK BISWA MS. M DEVI MR. K. KHAMPA MR. KC GAUTAM	S SENGUPTA ADDL. SR. GA MEGHALAYA MR. A KUMAR ADVOCATE GENERAL MS. I. LYNGWA, ADDL. PP S SEN, SR GA MR. K KHAN,ADDL PP MEGHALAYA
With	Crl.A./5/2018	STATE OF MEGHALAYA VS. ASENG SANGMA	I LYNGWA, ADDL. PP S SEN, SR GA S SENGUPTA ADDL. SR. GA MEGHALAYA	KC GAUTAM
12)	Crl.A./4/2017	WAIDEL MOMIN VS. STATE OF MEGHALAYA	MR. D GANGTE BK BISWA M HALDER MS. M DEVI MR. K. KHAMPA MR. KC GAUTAM	S SENGUPTA ADDL. SR. GA MEGHALAYA MR. A KUMAR ADVOCATE GENERAL MS. I. LYNGWA, ADDL. PP S SEN, SR GA MR. K KHAN,ADDL PP MEGHALAYA

With	Crl.A./6/2018	STATE OF MEGHALAYA VS. WAIDEL MOMIN	I LYNGBWA, ADDL. PP A KUMAR, AG S SEN, SR GA S SENGUPTA ADDL. SR. GA MEGHALAYA	KC GAUTAM
-------------	---------------	--	--	-----------

NB:
ADVOCATES ON SANCTIONED LEAVE :

- 1) MR. M SHARMA ADVOCATE FROM 25-07-2019 TO 05-08-2019**
- 2) GS MASSAR SR ADV ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 3) MR B KHYRIEM ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 4) MR. PK BORAH ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 5) D.S. KAUNTAE ADVOCATE FROM 29-07-2019 TO 01-08-2019**
- 6) MR. S DEY ADVOCATE FROM 29-07-2019 TO 02-08-2019**

BY ORDER
REGISTRAR GENERAL



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

Web Site : <http://meghalayahighcourt.nic.in>

FROM 10:30 A.M

FRIDAY the 02ND AUGUST, 2019

COURT ROOM. " 1 "

HON'BLE MR JUSTICE AJAY KUMAR MITTAL, CHIEF JUSTICE

HON'BLE MR. JUSTICE H. S. THANGKHIEW

SAVE AND EXCEPT FOR DISABLED MATTERS, ALL MOTION, ADMISSION, ORDER AND HEARING OF THE MATTERS
COGNIZABLE BY A DIVISION BENCH.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	PIL/3/2018	IN RE SUO MOTU ACTION FOR THE EFFECTIVE IMPLEMENTATION OF THE JUVENILE JUSTICE ACT, 2015 VS. STATE OF MEGHALAYA		MR. S SENGUPTA, ADDL SR GA MEGHALAYA MR. A KHARWANLANG, GA SA SHALLAM MR. N MOZIKA, SR ADV MR. A KUMAR AG MEGHALAYA

NB:

ADVOCATES ON SANCTIONED LEAVE :

- 1) MR. M SHARMA ADVOCATE FROM 25-07-2019 TO 05-08-2019
- 2) GS MASSAR SR ADV ADVOCATE FROM 29-07-2019 TO 02-08-2019
- 3) MR B KHYRIEM ADVOCATE FROM 29-07-2019 TO 02-08-2019
- 4) MR. PK BORAH ADVOCATE FROM 29-07-2019 TO 02-08-2019
- 5) MR. S DEY ADVOCATE FROM 29-07-2019 TO 02-08-2019

**BY ORDER
REGISTRAR GENERAL**



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

Web Site : <http://meghalayahighcourt.nic.in>

SECOND HALF FROM 02:00 PM
OR IMMEDIATELY AFTER THE DIVISION BENCH IS OVER.

MONDAY the 29TH JULY, 2019

COURT ROOM. " 1 "

THE CHIEF JUSTICE'S COURT

HON'BLE MR JUSTICE AJAY KUMAR MITTAL, CHIEF JUSTICE

MOTION, ADMISSION, ORDERS AND HEARING OF PETITIONS FILED UNDER ARBITRATION & CONCILIATION ACT, 1996; CIVIL CONTEMPT CASES; COMPANY PETITIONS; CRIMINAL PETITIONS; CRIMINAL REVISION PETITIONS; CRIMINAL APPEALS; CRIMINAL MISC. CASES AND BAIL APPLICATIONS. MOTION OF CIVIL WRIT PETITIONS; CIVIL REVISION PETITIONS; TRANSFER PETITIONS; FIRST APPEALS; SECOND APPEALS AND REVIEW PETITIONS. ADMISSION, ORDERS AND HEARING OF ALL CIVIL WRIT PETITIONS (EXCEPT FOR PART-HEARD MATTERS). ALL SINGLE JUDGE MATTERS WHICH ARE NOT SPECIFIED BEFORE THE OTHER SINGLE JUDGE.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	WP(C)/226/2017	MIMIE THINA D. ARENGH VS. STATE OF MEGHALAYA	MS. QB LAMARE MS N GURUNG LR SANGMA N SONDHI G CH SANGMA MS. S NONGRUM C.R.MARAK MR. S DEY	N.G SHYLLA F.KHARSYIEMIONG MR. L KHYRIEM MR. P NONGBRI PHILEMON NONGBRI MS. A THANGKHIEW S SHALLAM L HYNNIEWTA L MATHEW D L NONGLAIT MR. B KHYRIEM ML NONGPIUR MS. A SHANGPLIANG KP BHATTACHARJEE GA MEGHALAYA SA CHALLAM A PAKYNTEIN T.D.SANGMA MR H ABRAHAM G.A. MEGHALAYA MS. A SYIEM DR N MOZIKA, SR ADV MR. H KHARMIH GA MEGHALAYA

2)	MC(MACApp)/3/2018	NEW INDIA ASSURANCE CO. LTD. VS. SIIOLIN WANKHAR AND 2 ORS.	S JINDAL P BISWAKARMA M MAHANTA C NONGKHLAW VK JINDAL, SR. ADV.	MR. AN DIENGDOH MS. PS NONGBRI DK MUTYENT
With	MC(MACApp)/4/2018	NEW INDIA ASSURANCE CO. LTD. VS. SHRONTIMAI WANKHAR AND 2 ORS.	S JINDAL P BISWAKARMA M MAHANTA C NONGKHLAW VK JINDAL, SR. ADV.	MR. AN DIENGDOH
	MC(MACApp)/5/2018	NEW INDIA ASSURANCE CO. LTD. VS. JULIESHA WANKHAR (MINOR) REPRESENTED BY SMTI. SIIOLIN WANKHAR AND 2 ORS.	S JINDAL P BISWAKARMA M MAHANTA C NONGKHLAW VK JINDAL, SR. ADV.	MR. AN DIENGDOH
	MC(MACApp)/6/2018	NEW INDIA ASSURANCE CO. LTD. VS. SONITA WANKHAR AND 2 ORS.	S JINDAL P BISWAKARMA M MAHANTA C NONGKHLAW VK JINDAL, SR. ADV.	MR. AN DIENGDOH
	MC(MACApp)/7/2018	NEW INDIA ASSURANCE CO. LTD. VS. NAPHISABET WANKHAR (MINOR) REPRESENTED BY SMTI. SIIOLIN WANKHAR AND 2 ORS.	S JINDAL P BISWAKARMA M MAHANTA C NONGKHLAW VK JINDAL, SR. ADV.	MR. AN DIENGDOH
	MC(MACApp)/8/2018	NEW INDIA ASSURANCE CO. LTD. VS. MASTER HEP WANKHAR (MINOR) REPRESENTED BY SMTI. SIIOLIN WANKHAR AND 2 ORS.	S JINDAL P BISWAKARMA M MAHANTA C NONGKHLAW VK JINDAL, SR. ADV.	MR. AN DIENGDOH
Remarks: ALONGWITH MAC APP No. __/2018 AND MC(MACApp) No. __/2018				
3)	MC(MACApp)/9/2018	NEW INDIA ASSURANCE CO. LTD. VS. KAROLINE WANKHAR AND 2 ORS.	S JINDAL P BISWAKARMA M MAHANTA C NONGKHLAW VK JINDAL, SR. ADV.	MERCY SUN NOOR MD MANSURI MR. SD UPADHAYA MR. AN DIENGDOH MS. PS NONGBRI A SYNREM M KHARIR
Remarks: ALONGWITH MAC APP No. __/2018 AND MC(MACApp) No. __/2018				
4)	Cont.Cas(C)/41/2018	J.M. THANGKHIEW VS. E.H. CHEN AND 2 ORS.	J CHOUDHURY B MOMIN T SANGMA IN PERSON A THAPA	KV KHARLYNGDOH K KONYAK S CHETTRI MR. P YOBIN
Remarks: IN WA NO. 87 OF 2016 (PENDING)				

5)	WP(C)/67/2018	AMOSSINGSTAR MALNGIANG VS. K.H.A.D.C AND 11 ORS.	DR. N. MOZIKA P NONGBRI PHILEMON NONGBRI A THANGKHIEW K WARJRI WS GAYANG SA SHALLAM L HYNNIEWTA I SUMER ML NONGPIUR L KHYRIEM	MR. N SYNGKON L PHANJOM LT NGAIHTE P AGARWAL MR. H NONGKHLAW MR. K GAROD MR B KHYRIEM C RAPSANG C PASSAH N RYMMAI BB NARZARY SR. ADV PS NONGBRI SC KHADC
6)	WP(C)/118/2018	DR. PHILAMON NONGBET VS. THE UNION OF INDIA AND 4 ORS.	PHILEMON NONGBRI L KHYRIEM P NONGBRI A THANGKHIEW WS GAYANG L HYNNIEWTA DR N MOZIKA MR.ML NONGPIUR	K KHAN, SR. GA MEGHALAYA CHANDRA BARUAH R.KR.TALUKDAR R.BORO B KHARWANLANG KP BHATTACHARJEE GA MEGHALAYA MS.P CHETTRI I.LYNGWA GA MR. R DUTTA E.BORUAH MR.C BORO MR. S SENGUPTA ADDL.SR GA A PAUL ASG
With	MC(WPC)/71/2018	DR. PHILAMON NONGBET VS. THE UNION OF INDIA AND 4 ORS.	PHILEMON NONGBRI L KHYRIEM P NONGBRI A THANGKHIEW WS GAYANG L HYNNIEWTA	K KHAN, SR. GA MEGHALAYA A PAUL ASG
7)	WP(C)/422/2018	AKKAS ALI VS. STATE OF MEGHALAYA AND 5 ORS.	CH THOMLUI SA SHEIKH	MR. B BHATTACHARJEE, ADDL. A.G I LYNGWA, GA R COLNEY, GA MS. A THUNGWA, GA ZE NONGKYNRIH, GA K KHAN, SR. GA MEGHALAYA
8)	WP(C)/423/2018	JASOR ALI AND ANR. VS. STATE OF MEGHALAYA AND 5 ORS.	CH THOMLUI R ALICE SA SHEIKH	MR. B BHATTACHARJEE, ADDL. A.G. I LYNGWA, GA R COLNEY, GA MS. A THUNGWA, GA ZE NONGKYNRIH, GA K KHAN, SR. GA MEGHALAYA

9)	WP(C)/424/2018	SULTAN ALI VS. STATE OF MEGHALAYA AND 5 ORS.	CH THOMLUI R ALICE SA SHEIKH	MR. B BHATTACHARJEE, ADDL. A.G. I LYNGWA, GA R COLNEY, GA MS. A THUNGWA, GA ZE NONGKYNRIH, GA K KHAN, SR. GA MEGHALAYA
10)	WP(C)/426/2018	GOMOLIAR D. SANGMA VS. STATE OF MEGHALAYA AND 6 ORS.	UB SANGMA GD SHIRA S ANAND CR MARAK F SANGMA PT SANGMA	MS. SG MOMIN, ADDL. SR. GA. S BHATTACHARJEE GA MEGHALAYA G SHARMA MR. R DEBNATH,CGC A KUMAR, AG MEGHALAYA
11)	WP(C)/479/2018	ALI AKBOR VS. STATE OF MEGHALAYA AND 5 ORS.	P AGARWAL SA SHEIKH CH THOMLUI SK HASSAN RH ALICE ML TLAU A KHAN	S SEN, SR. GA I LYNGWA, GA MR. HL SHANGREISO MR. R MAJAW S ROY TD SANGMA A KHARSHIING R COLNEY, GA A KUMAR, AG MEGHALAYA
12)	WP(C)/488/2018	SEKDYAN M SANGMA VS. STATE OF MEGHALAYA AND 3 ORS.	GD SHIRA FS SANGMA S ANAND UB SANGMA CR MARAK PT SANGMA	S SENGUPTA ADDL. SR. GA MEGHALAYA A KHARWANLANG, GA ZE NONGKYNRIH, GA MR. R GURUNG, GA, MEGHALAYA S SEN, SR. GA I LYNGWA, GA A KUMAR, AG MEGHALAYA
13)	WP(C)/524/2018	KREDITH M MARAK AND 18 ORS. VS. STATE OF MEGHALAYA AND 7 ORS.	S BHATTACHARJEE SK SINGH S MOMIN R KAR	MR. B BHATTACHARJEE, ADDL. AG ZE NONGKYNRIH, GA MR. S DEY MR. S SENGUPTA R SUCHIANG I LYNGWA, GA MS N GURUNG MS. S NONGRUM MS. A PAUL A KUMAR, AG MEGHALAYA
14)	Crl.Petn./11/2019	SAINTHYNER R. MARAK AND ANR. VS. TESAN MARAK AND ANR.	S BHATTACHARJEE S.K SINGH S MOMIN R KAR	MR. PT SANGMA S ANAND UB SANGMA GD SHIRA CR MARAK FS SANGMA S SANGMA A KUMAR, AG MEGHALAYA

With	Crl.M.C./27/2019	TESAN MARAK AND ANR. VS. SAINTHYNER R. MARAK AND ANR.	PT SANGMA	R KAR
15)	Crl.Petn./15/2019	SANJAY KUMAR DAS AND 3 ORS. VS. STATE OF MEGHALAYA	S BHATTACHARJEE SK SINGH S MOMIN R KAR	MR. S SEN, PP A KHARWANLANG, GA A KUMAR, AG MEGHALAYA
16)	Cont.Cas(C)/17/2019	L/2501973 HAV/ARMR RATAN BORAH AND 97 ORS. VS. RAJIV GAUBA AND ANR.	A SYNREM A PEBAM S.D UPADHAYA	MRS. R DUTTA MS. A PAUL
Remarks: IN WP(C) No. 178 OF 2016 [DISPOSED OF]				
17)	Cont.Cas(C)/19/2019	BIRIT NONGRUM VS. R.M. KURBAH,	S ALAM QB LAMARE N GURUNG AR PASSAH S NONGRUM L RALTE S DEY	MR.S SEN MR. A KUMAR
Remarks: IN MC[WP(C)] No. 222/2017 (DISPOSED OF)				
18)	Cont.Cas(C)/21/2019	ARDALIN THABAH VS. R.M. KURBAH	QB LAMARE N GURUNG S NONGRUM AR PASSAH L RALTE S DEY	MR.H KHARMIH GA MR.S SEN SR GA A KUMAR
Remarks: IN MC[WP(C)]223/2017 (DISPOSED OF)				
19)	Cont.Cas(C)/22/2019	BISALONE LALOO ALAI BEESALONE LALOO VS. R.M KURBAH	QB LAMARE N GURUNG S NONGRUM AR PASSAH L RALTE S DEY	MR.H KHARMIH GA MR.S SEN SR GA A KUMAR
Remarks: IN MC[WP(C)]221/2017 (DISPOSED OF)				
20)	Crl.Petn./21/2019	LAKSMAN DAS VS. STATE OF MEGHALAYA AND 2 ORS.	S BHATTACHARJEE SK SINGH S MOMIN R KAR	S SENGUPTA ADDL. SR. GA MEGHALAYA A KUMAR, AG MEGHALAYA
21)	Crl.M.C./29/2019	SUNIT JAIN AND 2 ORS. VS. STATE OF MEGHALAYA AND ANR.	PN GOSWAMI	MR. K KHAN, PP A KHARWANLANG, ADDL. PP A KUMAR, AG MEGHALAYA
Remarks: IN CRL.PETN. NO. 25/2019 (PENDING)				

22)	WP(C)/33/2019	DONBOK MYRIA VS. STATE OF MEGHALAYA AND 4 ORS.	MR. S. THAPA MR. S. PANTHI MRS. R. DUTTA MR. P. SHOME MR. S. MYLLIEMNGAP MR. A. DHAR MS. B. KHARWANLANG MS. B. KHARSAHNOH MS. Q. KHARMAWLONG MS. P. CHETTRI MR. K. PAUL	DR N MOZIKA MR. P NONGBRI PHILEMON NONGBRI WS GAYANG SA SHALLAM ML NONGPIUR MR H ABRAHAM G.A. MEGHALAYA S BHATTACHARJEE GA MEGHALAYA MR. K BARUAH NK KALITA RD BHUYAN EB GOGOI A KUMAR, AG MEGHALAYA
23)	WP(C)/63/2019	M/S DHAR CONSTRUCTION COMPANY AND 5 ORS. VS. MEGHALAYA ENERGY CORPORATION LIMITED AND 5 ORS.	MR. S. THAPA S. PANTHI R. DUTTA S. MYLLIEMNGAP A. DHAR B. KHARWANLANG B. KHARSAHNOH MS. P. CHETTRI Q. KHARMAWLONG MR. K. PAUL	MR. S SEN MR. R MAJAW MR. M PRASAD SA SHALLAM E BLAH ML NONGPIUR DR. N. MOZIKA SR ADV
24)	WP(C)/112/2019	PARABUD KINI DKHAR VS. STATE OF MEGHALAYA AND 3 ORS.	P. NONGBRI J. SHYLLA S.A. SHALLAM M.L. NONGPIUR DR. N. MOZIKA, SR. ADV	MR. B BHATTACHARJEE, ADDL. AG ZE NONGKYNRIH, GA I LYNOWA, GA A KUMAR, AG MEGHALAYA
With	MC(WPC)/76/2019	PARABUD KINI DKHAR VS. STATE OF MEGHALAYA AND 3 ORS.	P. NONGBRI J. SHYLLA S.A. SHALLAM M.L. NONGPIUR DR. N. MOZIKA, SR. ADV	MR. B BHATTACHARJEE, ADDL. AG ZE NONGKYNRIH, GA A KUMAR, AG MEGHALAYA
25)	WP(C)/176/2019	BSCPL INFRASTRUCTURE LIMITED VS. STATE OF MEGHALAYA AND 5 ORS.	K CH GAUTAM R MONGRENGH CB SAWIAN R KHARSHIING C HANUMANTHA RAO	R COLNEY, GA MR. S SEN, SR. GA A KUMAR, AG MEGHALAYA
With	MC(WPC)/135/2019	BSCPL INFRASTRUCTURE LIMITED VS. STATE OF MEGHALAYA AND ORS.	R KHARSHIING	A KUMAR, AG MEGHALAYA

HEARING

26)	WP(C)/287/2014	SMTI FALUDA BISWAS VS. STATE OF MEGHALAYA	MR. K PAUL MR. S THAPA MR. S PANTHI MR. R DUTTA MISS. H KRISTAZI MS. L WARJRI GA DKHAR MR. E MURMU MR. R PAUL B.KHARWANLANG D LYNGDOH MS. A PAUL	KP BHATTACHARJEE GA MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA JM THANGKHIEW GA MEGHALAYA MR. R GURUNG MR. S SEN GUPTA GA MEGHALAYA B KHYRIEM GA MEGHALAYA B MARBANIANG MR. H KHARMIH GA MEGHALAYA MR. S JINDAL A PAKYNTEIN MR. A KUMAR, AG S. JINDAL, GA
27)	CRP/2/2015	SHRI RANABIR CHOUDHURY VS. SMT PRABHASHINI DUTTA	MS. A PAUL MR. K PAUL MR. S THAPA MR. S PANTHI MISS. H KRISTAZI MR. R DUTTA MS. L WARJRI GA DKHAR MR. E MURMU MR. R PAUL MR. BK DEB ROY	MR. SM SUNA L SHONGWAN IL MAWPHLANG K BARUA S SENGUPTA ADDL. SR. GA MEGHALAYA
28)	WP(C)/132/2015	SHRI. IMAM MD. ABU ALAM ABDULLA VS. STATE OF MEGHALAYA	MS. P ROY MR. R DEBNATH	MR. R CHOUDHURY MR. BK DEB ROY MR. SD UPADHAYA MR. S SEN GUPTA NI CHOUDHURY K BARUA MR. R KAR B KHYRIEM GA MEGHALAYA MS. S BHATTACHARJEE MS. SG MOMIN A KHARWANLANG ZE NONGKYNRIH K KHAN, ADDL SR GA, MEGHALAYA
29)	WP(C)/128/2016	SHRI MEDLING M SWER VS. STATE OF MEGHALAYA	L R SANGMA MS. QB LAMARE MS N GURUNG MS.S NONGRUM MS.N SONDHI MR. S DEY	K KHAN, ADDL SR GA, MEGHALAYA S SEN,SR GA KP BHATTACHARJEE GA MEGHALAYA
30)	WP(C)/403/2016	SHRI. RIMCHAN MARAK VS. G.H.A.D.C	S ANAND UB SANGMA K SHAH MS. M.CH.MOMIN MR. PT SANGMA	MR. S DEY SC GHADC AG MOMIN MS T YANGKYI MS. QB LAMARE MRS. N GURUNG CR MARAK MS. S NONGRUM S KHONGTHAW MR. AS SIDDIQUI
With	MC(WPC)/210/2016	SHRI. RIMCHAN MARAK VS. G.H.A.D.C	S ANAND UB SANGMA K SHAH MR. PT SANGMA	MR. S DEY SC GHADC

31)	WP(C)/127/2017	SATYAL PAL VS. THE UNION OF INDIA	P NONGBRI H. DAS, L. HYNNIEWTA, MR. S NATH ML NONGPIUR M CHANDA	MR.N. MOZIKA, K. PAUL, SA SHALLAM MRS. R DUTTA B KHARWANLANG A PAUL ASG
32)	WP(C)/139/2017	DORBAR CHNONG DULONG JOWAI VS. STATE OF MEGHALAYA	S SHALLAM MR. P NONGBRI MR ML NONGPIUR DR N MOZIKA	MR. H KHARMIH EB SANGMA MR. S CHANGKIJA MR. S SENGUPTA ADDL.SR.GA MS.B DAS K KHAN, SR. GA MEGHALAYA
33)	WP(C)/338/2018	M/S DHAR CONSTRUCTION COMPANY AND 5 ORS. VS. MEGHALAYA ENERGY CORPORATION LIMITED (MEECL) AND 3 ORS.	P SHOME Q KHARMAWLONG R DUTTA A DHAR D LYNGDOH B KHARWANLANG S THAPA S PANTHI S MYLLIEMNGAP K PAUL	MR. P NONGBRI ML NONGPIUR DR N MOZIKA SR ADV
With	MC(WPC)/190/2018	MEGHALAYA ENERGY CORPORATION LIMITED (MEECL) AND 3 ORS. VS. M/S DHAR CONSTRUCTION COMPANY AND 5 ORS.	DR. N. MOZIKA SR ADV	P SHOME K PAUL
34)	WP(C)/287/2017	LATIFUR RAHMAN VS. G.H.A.D.C	CH THOMLUI P AGARWAL SK HASSAN MR. SA SHEIKH	MS. QB LAMARE MS N GURUNG CR MARAK S DEY SC GHADC
With	WP(C)/288/2017	BHARAT GHOSH VS. G.H.A.D.C	P AGARWAL CH THOMLUI SK HASSAN MR. SA SHEIKH	MS. QB LAMARE MS N GURUNG CR MARAK S DEY SC GHADC
	WP(C)/289/2017	DEBENDRA RABHA VS. G.H.A.D.C	CH THOMLUI P AGARWAL SK HASSAN MR. SA SHEIKH	MS. QB LAMARE MS N GURUNG CR MARAK S DEY SC GHADC
	WP(C)/290/2017	ANDRIASH CH. MARAK VS. G.H.A.D.C	CH THOMLUI P AGARWAL SK HASSAN MR. SA SHEIKH	MS. QB LAMARE MS N GURUNG CR MARAK S DEY SC GHADC

NB:
ADVOCATES ON SANCTIONED LEAVE :

- 1) MS. PD BUJARBURUAH, SR ADV ADVOCATE FROM 16-07-2019 TO 31-07-2019**
- 2) MR. M SHARMA ADVOCATE FROM 25-07-2019 TO 05-08-2019**
- 3) GS MASSAR SR ADV ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 4) MR B KHYRIEM ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 5) MR. PK BORAH ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 6) D.S. KAUNTAE ADVOCATE FROM 29-07-2019 TO 01-08-2019**
- 7) MR. S DEY ADVOCATE FROM 29-07-2019 TO 02-08-2019**

BY ORDER
REGISTRAR GENERAL



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

Web Site : <http://meghalayahighcourt.nic.in>

SECOND HALF FROM 02:00 PM
OR IMMEDIATELY AFTER THE DIVISION BENCH IS OVER.

TUESDAY the 30TH JULY, 2019

COURT ROOM. " 1 "

THE CHIEF JUSTICE'S COURT

HON'BLE MR JUSTICE AJAY KUMAR MITTAL, CHIEF JUSTICE

MOTION, ADMISSION, ORDERS AND HEARING OF PETITIONS FILED UNDER ARBITRATION & CONCILIATION ACT, 1996; CIVIL CONTEMPT CASES; COMPANY PETITIONS; CRIMINAL PETITIONS; CRIMINAL REVISION PETITIONS; CRIMINAL APPEALS; CRIMINAL MISC. CASES AND BAIL APPLICATIONS. MOTION OF CIVIL WRIT PETITIONS; CIVIL REVISION PETITIONS; TRANSFER PETITIONS; FIRST APPEALS; SECOND APPEALS AND REVIEW PETITIONS. ADMISSION, ORDERS AND HEARING OF ALL CIVIL WRIT PETITIONS (EXCEPT FOR PART-HEARD MATTERS). ALL SINGLE JUDGE MATTERS WHICH ARE NOT SPECIFIED BEFORE THE OTHER SINGLE JUDGE.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1)	BA/9/2019	ELBERT SHEMPHANG KHARLUKHI VS. STATE OF MEGHALAYA	R KHARSHIING CB SAWIAN R MONGRENGH I IAWPHNIAW K CH GAUTAM	A KUMAR, AG MEGHALAYA
2)	WP(C)/274/2019	MRITUNJAY YADAV VS. THE UNION OF INDIA AND 3 ORS.	SA SHALLAM ML NONGPIUR DR. N. MOZIKA, SR. ADV.	A PAUL ASG
3)	WP(C)/275/2019	SAMUEL T. SANGMA VS. STATE OF MEGHALAYA AND 14 ORS.	S ANAND CR MARAK UB SANGMA GD SHIRA SM SANGMA FS SANGMA PT SANGMA	A PAUL ASG A KUMAR, AG MEGHALAYA
4)	CRP/24/2019	SMTI. ANINDITA Y SARKI AND ANR VS. LARIKA ESTATE LTD	CB SAWIAN R KHARSHIING R MONGRENGH MR. K CH GAUTAM	S THAPA K PAUL

5)	Cont.Cas(C)/27/2019	RAYAL DORJEE VS. S. KHARLYNGDOH, IAS AND 2 ORS.	S THAPA S PANTHI R DUTTA P SHOME A DHAR S MYLLIEMNGAP B KHARSAHNOH B KHARWANLANG P CHETTRI K PAUL	MR. S SENGUPTA
----	---------------------	---	--	----------------

Remarks: IN CONT.CAS(C) No.18 OF 2018 [DISPOSED OF]

6)	WP(C)/192/2019	BISWANATH SINGH VS. MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED (MEPDCL) AND 4 ORS.	S THAPA R DUTTA S PANTHI P SHOME A DHAR D LYNGDOH B KHARWANLANG P CHETTRI Q KHARMAWLONG K PAUL	MR. P NONGBRI DR N MOZIKA SR ADV SA CHALLAM
----	----------------	--	---	--

ORDERS

7)	Crl.M.C./30/2019	TEJENG K. MARAK VS. SALCHI K. MARAK	S MOMIN	
----	------------------	--	---------	--

Remarks: IN CRL. PETN. No. 22/2019 (PENDING)

8)	Cont.Cas(C)/19/2017	PRAKASH CHANDRA SHARMA VS. RAJIV GAUBA	B KHARWANLANG MR. S PANTHI S MYLLIEMNGAP P SHOME R PAUL A DHAR MR. M CHANDA MR. K PAUL S THAPA	SA SHALLAM MR. R DEBNATH MR. N MOZIKA
----	---------------------	--	--	---

Remarks: IN WP(C) NO. 311/2016 (DISPOSED OFF)

9)	Crl.Petn./23/2018	STAR CEMENTS LIMITED AND 13 ORS. VS. THE REGISTRAR OF COMPANIES	A GOYAL A CHOUDHURY P BARUAH J MORE P ROY DR. A SARAF SR. ADV.	MR. R DEBNATH,CGC
10)	Crl.Petn./24/2018	ARUN KUMAR SHARMA VS. THE REGISTRAR OF COMPANIES	P BARUAH A GOYAL A CHOUDHURY J MORE P ROY DR. A SARAF	MR. R DEBNATH,CGC
11)	Crl.Petn./25/2018	STAR CEMENT LIMITED AND 6 ORS. VS. THE REGISTRAR OF COMPANIES	P ROY A GOYAL A CHOUDHURY P BARUAH J MORE DR. A SARAF	MR. R DEBNATH,CGC
12)	Crl.Petn./26/2018	STAR CEMENT LIMITED AND 6 ORS. VS. THE REGISTRAR OF COMPANIES	A GOYAL P BARUAH A CHOUDHURY J MORE P ROY DR. A SARAF	MR. R DEBNATH,CGC

13)	WP(C)/229/2018	GILLIND B. MARAK VS. STATE OF MEGHALAYA AND ANR.	S BHATTACHARJEE SG MOMIN SK SINGH S MOMIN R KAR	MR. R GURUNG, GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA K KHAN, SR. GA MEGHALAYA
14)	WP(C)/406/2018	RATAN PRADHAN VS. SHILLONG CANTONMENT BOARD AND 3 ORS.	S SARAOGI SA SHALLAM ML NONGPIUR L HYNNIEWTA R DIENGDOH MR. P NONGBRI DR. N MOZIKA, SR ADV	R COLNEY BM THABAH MS. A THUNGWA D SYRTI A PAUL ASG MRS. R DUTTA SP MAHANTA, SR. ADV.
With	MC(WPC)/211/2018	RATAN PRADHAN VS. SHILLONG CANTONMENT BOARD AND 3 ORS.	S SARAOGI SA SHALLAM ML NONGPIUR L HYNNIEWTA R DIENGDOH DR. N MOZIKA, SR ADV	A PAUL ASG SP MAHANTA, SR. ADV.
15)	WP(C)/408/2018	SURENDER CHOKHANI AND ANR. VS. SHILLONG CANTONMENT BOARD AND 3 ORS.	L KHYRIEM SA SHALLAM ML NONGPIUR L HYNNIEWTA MR. P NONGBRI DR. N MOZIKA, SR ADV	R COLNEY D SYRTI A PAUL ASG MRS. R DUTTA A THUNGWA SP MAHANTA SC CANTONMENT BOARD
With	MC(WPC)/212/2018	SURENDER CHOKHANI AND ANR. VS. SHILLONG CANTONMENT BOARD AND 3 ORS.	L KHYRIEM SA SHALLAM ML NONGPIUR L HYNNIEWTA DR. N MOZIKA	R COLNEY D SYRTI A PAUL ASG A THUNGWA SP MAHANTA SC CANTONMENT BOARD
16)	WP(C)/480/2018	ABUL KALAM AZAD VS. STATE OF MEGHALAYA AND 4 ORS.	P AGARWAL SA SHEIKH CH THOMLUI SK HASSAN RH ALICE ML TLAU A KHAN	R COLNEY, GA MR H ABRAHAM G.A. MEGHALAYA MR. HL SHANGREISO MR. R MAJAW S ROY TD SANGMA A KHARSHIING MS. A THUNGWA, GA ZE NONGKYNRIH, GA A KUMAR, AG MEGHALAYA

17)	WP(C)/481/2018	AKBOR ALI KHAN VS. STATE OF MEGHALAYA AND 4 ORS.	SA SHEIKH CH THOMLUI SK HASSAN RH ALICE P AGARWAL ML TLAU A KHAN	R COLNEY, GA MR H ABRAHAM G.A. MEGHALAYA MR. HL SHANGREISO MR. R MAJAW S ROY A KHARSHIING TD SANGMA MS. A THUNGWA, GA ZE NONGKYNRIH, GA A KUMAR, AG MEGHALAYA
18)	WP(C)/482/2018	MORZINA BEGUM VS. STATE OF MEGHALAYA AND 4 ORS.	P AGARWAL SA SHEIKH SK HASSAN CH THOMLUI RH ALICE ML TLAU A KHAN	R COLNEY, GA MR H ABRAHAM G.A. MEGHALAYA MR. HL SHANGREISO MR. R MAJAW S ROY A KHARSHIING TD SANGMA A KUMAR, AG MEGHALAYA
19)	Arb.P./1/2019	M/S NAVSHEEN ASSOCIATES VS. CHAIRMAN AND MANAGING DIRECTOR, NATIONAL PROJECT CONSTRUCTION CORPORATION LTD. NE ZONE (CENTRAL)	B GHOSH S YASMIN PD BUJARBARUAH SR ADV	MR. S SENGUPTA A PAUL ASG
20)	Arb.P./2/2019	M/S NAVSHEEN ASSOCIATES VS. CHAIRMAN AND MANAGING DIRECTOR, NATIONAL PROJECT CONSTRUCTION CORPORATION LTD. NE ZONE (CENTRAL)	B GHOSH S YASMIN PD BUJARBARUAH SR ADV	MR. S SENGUPTA A PAUL ASG
21)	Arb.P./3/2019	M/S NAVSHEEN ASSOCIATES VS. CHAIRMAN AND MANAGING DIRECTOR, NATIONAL PROJECT CONSTRUCTION CORPORATION LTD. NE ZONE (CENTRAL)	B GHOSH S YASMIN PD BUJARBARUAH SR ADV	MR. S SENGUPTA A PAUL ASG
22)	Arb.P./4/2019	M/S CARON ENTERPRISE VS. CHAIRMAN AND MANAGING DIRECTOR, NATIONAL PROJECT CONSTRUCTION CORPORATION LTD. NE ZONE (CENTRAL)	B GHOSH S YASMIN PD BUJARBARUAH, SR. ADV.	MR. S SENGUPTA A PAUL ASG

23)	Arb.P./5/2019	M/S CARON ENTERPRISE VS. CHAIRMAN AND MANAGING DIRECTOR, NATIONAL PROJECT CONSTRUCTION CORPORATION LTD. NE ZONE (CENTRAL)	B GHOSH S YASMIN PD BUJARBARUAH, SR. ADV.	MR. S SENGUPTA A PAUL ASG
24)	Arb.P./6/2019	M/S NAVSHEEN ASSOCIATES VS. CHAIRMAN AND MANAGING DIRECTOR, NATIONAL PROJECT CONSTRUCTION CORPORATION LTD. NE ZONE (CENTRAL)	B GHOSH S YASMIN PD BUJARBARUAH, SR. ADV.	MR. S SENGUPTA A PAUL ASG
25)	AB/11/2019	NABA KANTA BARUA AND ANR. VS. STATE OF MEGHALAYA	SK HASSAN SA SHEIKH	MS. SG MOMIN, APP A KUMAR, AG MEGHALAYA
26)	CRP/18/2019	BABULAL SHARMA VS. SANT KUMAR BAJORIA AND ANR	S PANTHI R DUTTA P SHOME A DHAR S THAPA K PAUL	S SEN
Remarks: ALONGWITH CAVEAT PTN. NO. 43/2019				
27)	WP(C)/222/2019	POLMONSING A. SANGMA VS. STATE OF MEGHALAYA AND 6 ORS.	CR MARAK GD SHIRA S SANGMA S ANAND UB SANGMA FS SANGMA PT SANGMA	MR. B BHATTACHARJEE, AAG I LYNNGWA, GA A KUMAR, AG MEGHALAYA
28)	WP(C)/223/2019	DILIP SANGMA VS. STATE OF MEGHALAYA AND 6 ORS.	S ANAND GD SHIRA UB SANGMA FS SANGMA S SANGMA CR MARAK PT SANGMA	MR. B BHATTACHARJEE, AAG I LYNNGWA, GA A KUMAR, AG MEGHALAYA
29)	WP(C)/245/2019	BELLERINA M. SANGMA VS. STATE OF MEGHALAYA AND 4 ORS.	R MONGRENGH R KHARSHIING CB SAWIAN I IAWPHNIAW MR. SP MAHANTA, SR ADV K CH GAUTAM	MR. B BHATTACHARJEE, AAG R COLNEY, GA A KUMAR, AG MEGHALAYA
With	MC(WPC)/164/2019	BELLERINA M. SANGMA VS. STATE OF MEGHALAYA AND 4 ORS.	R MONGRENGH R KHARSHIING CB SAWIAN I IAWPHNIAW MR. SP MAHANTA, SR ADV K CH GAUTAM	A KUMAR, AG MEGHALAYA
HEARING				
30)	COMPET/8/2013	M/S. WALCHANDNAGAR INDUSTRIES LIMITED VS. MS GREEN VALLEY IND. LTD.	K.SINGHA KM MAHANTA MR. A MEDOK KK MAHANTA SR. ADV	GS MASSAR SR ADV MR. JM THANGKHIEW B WAR D MUKHIM J CHOUDHURY MR. R JHA

31)	C.PTN/4/2015	SHRI. KARINKALLAYI UNNIKRISHNAN VS. MS AMRIT CEMENT LIMITED	MS. PINKY DAS S ROY B GHOSH P D BUJARBARUAH	MR. P NONGBRI MR. N MOZIKA SA SHALLAM
With	MC(C.PTN)/2/2015	SHRI KARINKALLAYI UNNIKRISHNAN VS. MS AMRIT CEMENT LIMITED	MS. PINKY DAS S ROY P D BUJARBARUAH	MR. P NONGBRI MR. N MOZIKA
32)	RSA/1/2016	MD TAIYAB VS. CANTONMENT BOARD SHILLONG	MS. K CHISA P KHARKONGOR MR. MF QURESHI	SP MAHANTA SC CANTONMENT BOARD MR. AK AGARWAL I LYNGBWA D SYRTI R COLNEY L PHAWA
33)	RSA/2/2016	MD ABRAR VS. CANTONMENT BOARD SHILLONG	MS. K CHISA P KHARKONGOR MR. MF QURESHI	SP MAHANTA SC CANTONMENT BOARD MR. AK AGARWAL I LYNGBWA D SYRTI R COLNEY L PHAWA
34)	RSA/3/2016	MD ABID VS. CANTONMENT BOARD SHILLONG	MS. K CHISA P KHARKONGOR MR. MF QURESHI	SP MAHANTA SC CANTONMENT BOARD MR. AK AGARWAL I LYNGBWA D SYRTI R COLNEY L PHAWA
35)	RSA/4/2016	SHRI TANVIR AHMED VS. CANTONMENT BOARD SHILLONG	MS. K CHISA P KHARKONGOR MR. MF QURESHI	SP MAHANTA SC CANTONMENT BOARD MR. AK AGARWAL I LYNGBWA D SYRTI R COLNEY L PHAWA
36)	RSA/6/2016	MD MUSTAQUEEM AHMED VS. CANTONMENT BOARD SHILLONG	MS. K CHISA P KHARKONGOR MR. MF QURESHI	SP MAHANTA SC CANTONMENT BOARD MR. AK AGARWAL I LYNGBWA D SYRTI R COLNEY L PHAWA
37)	RSA/7/2016	SOHAIL AHMED VS. CANTONMENT BOARD SHILLONG	MS. K CHISA P KHARKONGOR MR. MF QURESHI	SP MAHANTA SC CANTONMENT BOARD MR. AK AGARWAL I LYNGBWA D SYRTI R COLNEY L PHAWA
38)	RSA/8/2016	SMT DAISY S GUPTA VS. CANTONMENT BOARD SHILLONG	MS. K CHISA MR. MF QURESHI	SP MAHANTA SC CANTONMENT BOARD MR. AK AGARWAL I LYNGBWA D SYRTI R COLNEY L PHAWA

With	MC(RSA)/1/2017	SMT. DAISY S. GUPTA VS. CANTONMENT BOARD SHILLONG	MS. K CHISA MR. MF QURESHI	
39)	WP(C)/143/2016	SHRI BISWANATH SINGH VS. STATE OF MEGHALAYA	SB BHATTACHARJEE P SHOME MR. S THAPA MR. S PANTHI GA DKHAR MRS. R DUTTA MR. R PAUL A.DHAR P CHETTRI B KHARWANLANG MR. K PAUL	MRS. Y SHYLLA DR N MOZIKA SR ADV MRS. NG SHYLLA MR. P NONGBRI MR. KS KYNJING,SR ADV. MR. SM SUNA MS. S BHATTACHARJEE I.LYNGWA KP BHATTACHARJEE GA MEGHALAYA SA SHALLAM ML NONGPIUR K.BARUA
40)	WP(C)/373/2016	SHRI. LAMBOKLANG MYLLIEMNGAP VS. THE DEPUTY COMMISSIONERCOLLEC TOR RI BHOI DISTRICT	MR. S CHANGKIJIA MS. B DAS MR. E B SANGMA MR. B BHATTACHARJEE	MR. S SENGUPTA, GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR. HR NATH KK MAHANTA SR. ADV I LYNGWA MR. D MAZUMDAR MR. A KUMAR AG K KHAN, ADDL SR GA, MEGHALAYA
With	MC(WPC)/197/2016	SHRI. LAMBOKLANG MYLLIEMNGAP VS. THE DEPUTY COMMISSIONERCOLLEC TOR RI BHOI DISTRICT	MR. S CHANGKIJIA MS. B DAS MR. E B SANGMA MR. B BHATTACHARJEE	KP BHATTACHARJEE GA MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA
41)	WP(C)/69/2017	SHRI. BISWAJIT DEY VS. THE UNION OF INDIA	S CHAKRAWARTY SENIOR ADVOCATE J TIGGA E SLONG	MR. R DEBNATH,CGC MS. NK GIRI SA SHALLAM MR. M CHANDA M.L.NONGPIUR MR. P NONGBRI DR. N. MOZIKA, SR. ADV
42)	CRP/15/2018	TREMDON SINGH WARSAI AND ANR. VS. THE CHIEF SECRETARY, GOVERNMENT OF MEGHALAYA, SHILLONG AND 6 ORS.	MF QURESHI K CHISA P KHARKONGOR P RIAHTAM JB KHARBHIH	B BHATTACHARJEE,A DDL AG I LYNGWA GA SA SHALLAM M NONGPIUR ZE NONGKYNRIH DR. N MOZIKA, SR. ADV. K KHAN, SR. GA MEGHALAYA

43)	WP(C)/283/2018	MAIANTIS MAWLOT VS. STATE OF MEGHALAYA AND ANR.	DR CHEN L LYNGDOH	KP BHATTACHARJEE GA MEGHALAYA P N NONGBRI WS GAYANG R COLNEY, GA MR. K KHAN ML NONGPIUR SA CHALLAM I LYNGWA GA MR. P NONGBRI MR A KUMAR
With	MC(WPC)/139/2018	MAIANTIS MAWLOT VS. STATE OF MEGHALAYA AND ANR.	DR CHEN L LYNGDOH	ML NONGPIUR MR. KP BHATTACHARJEE, GA MR PN NONGBRI WS GAYANG K KHAN, SR. GA MEGHALAYA

NB:
ADVOCATES ON SANCTIONED LEAVE :

- 1) MS. PD BUJARBURUAH, SR ADV ADVOCATE FROM 16-07-2019 TO 31-07-2019
- 2) MR. M SHARMA ADVOCATE FROM 25-07-2019 TO 05-08-2019
- 3) GS MASSAR SR ADV ADVOCATE FROM 29-07-2019 TO 02-08-2019
- 4) MR B KHYRIEM ADVOCATE FROM 29-07-2019 TO 02-08-2019
- 5) MR. PK BORAH ADVOCATE FROM 29-07-2019 TO 02-08-2019
- 6) D.S. KAUNTAE ADVOCATE FROM 29-07-2019 TO 01-08-2019
- 7) MR. S DEY ADVOCATE FROM 29-07-2019 TO 02-08-2019

BY ORDER
REGISTRAR GENERAL



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

Web Site : <http://meghalayahighcourt.nic.in>

SECOND HALF FROM 02:00 PM
OR IMMEDIATELY AFTER THE DIVISION BENCH IS OVER.

WEDNESDAY the 31ST JULY, 2019

COURT ROOM. " 1 "

THE CHIEF JUSTICE'S COURT

HON'BLE MR JUSTICE AJAY KUMAR MITTAL, CHIEF JUSTICE

MOTION, ADMISSION, ORDERS AND HEARING OF PETITIONS FILED UNDER ARBITRATION & CONCILIATION ACT, 1996; CIVIL CONTEMPT CASES; COMPANY PETITIONS; CRIMINAL PETITIONS; CRIMINAL REVISION PETITIONS; CRIMINAL APPEALS; CRIMINAL MISC. CASES AND BAIL APPLICATIONS. MOTION OF CIVIL WRIT PETITIONS; CIVIL REVISION PETITIONS; TRANSFER PETITIONS; FIRST APPEALS; SECOND APPEALS AND REVIEW PETITIONS. ADMISSION, ORDERS AND HEARING OF ALL CIVIL WRIT PETITIONS (EXCEPT FOR PART-HEARD MATTERS). ALL SINGLE JUDGE MATTERS WHICH ARE NOT SPECIFIED BEFORE THE OTHER SINGLE JUDGE.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	WP(C)/400/2018	HOMI KHONGSIT AND ANR. VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 6 ORS.	PHILEMON NONGBRI A THANGKHIEW ML NONGPIUR SA SHALLAM R DIENGDOH DR MOZIKA, SR ADV P NONGBRI	PS NONGBRI SC KHADC MR. B KHRIAM MS. L WARJRI MR. K PAUL A DHAR MR. S THAPA MR. S PANTHI MRS. R DUTTA P SHOME BB NARZARY SR. ADV B KHARWANLANG DL NONGLAIT
With	MC(WPC)/209/2018	HOMI KHONGSIT AND ANR. VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 6 ORS.	DR. N MOZIKA SA SHALLAM ML NONGPIUR PHILEMON NONGBRI A THANGKHIEW R DIENGDOH P NONGBRI	PS NONGBRI SC KHADC MS. L WARJRI MR. K PAUL MR. S THAPA MR. S PANTHI MRS. R DUTTA P SHOME DL NONGLAIT

2)	Crl.Petn./23/2019	DEREK RANDALL JYRWA VS. STATE OF MEGHALAYA AND ANR.	PHILEMON NONGBRI WS GAYANG DR. N. MOZIKA, SR. ADV.	S SENGUPTA ADDL. SR. GA MEGHALAYA MR. L KHYRIEM MR. W JYRWA A KUMAR, AG MEGHALAYA
With	Crl.M.C./26/2019	DEREK RANDALL JYRWA VS. STATE OF MEGHALAYA AND ANR.	PHILEMON NONGBRI WS GAYANG DR. N MOZIKA, SR. ADV.	A KUMAR, AG MEGHALAYA
3)	WP(C)/168/2019	ABDUL MALEK SHEIK VS. STATE OF MEGHALAYA AND 3 ORS.	R MAJAW SK ROY TD SANGMA A KHARSHIING HL SHANGREISO	MR. S SEN, SR. GA MR. K CH GAUTAM CB SAWIAN R KHARSHIING R MONGRENGH A KUMAR, AG MEGHALAYA
4)	WP(C)/48/2019	PILLAR KHARUMNI VS. STATE OF MEGHALAYA AND 3 ORS.	MR. I.B. NONGRUM MR. J.H. MAWPHNIANG MS. M. CH MOMIN MR. R. KHARSHIING MR. H.R. NATH	MR. R GURUNG R COLNEY,GA S SENGUPTA ADDL. SR. GA MEGHALAYA A KUMAR, AG MEGHALAYA
5)	WP(C)/50/2019	ABHISHEK KUMAR VS. NORTH EASTERN ELECTRIC POWER CO. LTD. AND 2 ORS.	R. MAJAW S. ROY A. KHARSHIING T.D. SANGMA MR. H.L. SHANGREISO	S JINDAL C NONGKHLAW AD SHARMA MR. VK JINDAL SR ADV
6)	WP(C)/85/2019	GALLIO STAR PDE VS. STATE OF MEGHALAYA AND 2 ORS.	P LYNGDOH MR. R. GURUNG	MR. B BHATTACHARJEE AAG MS ZE NONGKYNRIH I LYNGWA GA A KUMAR, AG MEGHALAYA
7)	WP(C)/86/2019	SANDHYA M. LYNGDOH VS. STATE OF MEGHALAYA AND 2 ORS.	P LYNGDOH MR. R. GURUNG	MS ZE NONGKYNRIH MR. B BHATTACHARJEE AAG I LYNGWA GA A KUMAR, AG MEGHALAYA
<u>HEARING</u>				
8)	Crl.Rev.P./4/2019	DENNINGTON MARBANIANG VS. CLEOPHAS B. SYIEM	R. MAJAW S. ROY T.D. SANGMA MR. H.L. SHANGREISO	MR. VGK KYNTA SR ADV M KYNTA V MAWLIEH
With	Crl.M.C./3/2019	DENNINGTON MARBANIANG VS. CLEOPHAS B. SYIEM	R. MAJAW S. ROY T.D. SANGMA MR. H.L. SHANGREISO	
	Crl.M.C./23/2019	CLEOPHAS B. SYIEM VS. DENINGTON MARBANIANG	V MAWLIEH	HL SHANGREISO

Remarks: [PART HEARD]

9)	Cont.Cas(C)/23/2015	MADHUVENDRA SINGH VS. SHRI L C GOYAL	MR. S THAPA MR. S.PANTHI MR. R DUTTA MISS. H KRISTAZI MR. R PAUL MR. R MAZUMDAR A DHAR MR. K PAUL P SHOME SK ROY TD SANGMA A KHARSHIING A NAOREM B PATHAK HK GOGOI V KUMAR R THADANI M SINGHA MS. A PAUL	S A CHALLAM MR. K BARUAH MR. R DEBNATH DR N MOZIKA, SR ADV
With	WP(C)/28/2017	SHRI. BELDARI JANARDHANA VS. THE UNION OF INDIA	HG BORUAH MR. SD UPADHAYA MR. R JHA MRS. M JHA BS DKHAR MR. BK DEB ROY	ASG MS. A PAUL MR. N MOZIKA, CGC
Remarks: IN WA NO 66/2014 AND WP(C) NO 56/2013 [DISPOSED OFF]				
10)	WP(C)/345/2015	SHRI MINSNGI MARBOH VS. MEGHALAYA ENERGY CORPORATION LTD.	MR. L KHYRIEM MR. P NONGBRI MS. A THANGKHIEW K WARJRI L HYNNEWTA WS GAYANG DR N MOZIKA, SR ADV MR PN NONGBRI	MR. KS KYNJING,SR ADV. MR. H KHARMIH MR. J SHYLLA I SUMER SA SHALLAM ML NONGPIUR
11)	WP(C)/44/2016	THINKER R MARAK VS. STATE OF MEGHALAYA	KS KYNJING SENIOR ADVOCATE MR. SM SUNA L SHONGWAN MS. K CHISA P KHARKONGOR R SATIN IL MAWPHLANG MR. K PAUL MR. S THAPA MR. S PANTHI P SHOME MRS. R DUTTA S MYLLIEMNGAP D LYNGDOH A DHAR B KHARSAHNOH P CHETTRI B KHARWANLANG MR. MF QURESHI	S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA MR. B KHYRIEM KP BHATTACHARJEE GA MEGHALAYA S SEN, SR. GA P AGARWAL
12)	WP(C)/285/2016	SHRI RAKESH KUMAR VS. THE UNION OF INDIA	MR. P NONGBRI MR. S THAPA SA SHALLAM MR. M CHANDA ML NONGPIUR MR. R JHA BS DKHAR MR. S NATH	MRS. R PAUL K PAUL CGC A DHAR P CHETTRI MRS. R DUTTA

13)	Crl.A./2/2017	EDMUND CH. MOMIN VS. STATE OF MEGHALAYA	M DEVI BK BISWA M HALDER MR. K KAMPA KC GAUTAM	S SENGUPTA ADDL. SR. GA MEGHALAYA MR. H KHARMIH GA MEGHALAYA MR. A. KHARWANLANG, GA MR. A KUMAR, ADVOCATE GENERAL T. L JYRWA, GA K KHAN ADDL SR GA MEGHALAYA
14)	WP(C)/23/2017	SHRI. JOSEPH K.S VS. THE UNION OF INDIA	I SUMER ASHOK KR DAS MR. P NONGBRI MR. M CHANDA SA SHALLAM ML NONGPIUR WS GAYANG MR. S NATH	MR. S THAPA K PAUL CGC MS.B KHARWANLANG D LYNGDOH MRS. R DUTTA A DHAR
15)	WP(C)/243/2017	POMPA BISWAS VS. STATE OF MEGHALAYA	AP KHARSAHNOH D MAWTHOH MR. S DEY MS. QB LAMARE MRS. N GURUNG AR PASSAH MS. S NONGRUM L RALTE AH HAZARIKA	S BHATTACHARJEE GA MEGHALAYA P AGARWAL MR. SA SHEIKH KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA MR. PT SANGMA S SENGUPTA ADDL. SR. GA MEGHALAYA K KHAN SR. GA MEGHALAYA
16)	WP(C)/335/2017	FIRDUS ALI MONDOL VS. STATE OF MEGHALAYA	MS N GURUNG MS. QB LAMARE MS. S NONGRUM MR. S DEY	S.SENGUPTA,ADDL. SR.GA MR H ABRAHAM G.A. MEGHALAYA MR. R GURUNG, GA, MEGHALAYA S BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
17)	Crl.Rev.P./1/2018	HOLLITHSON SANGMA VS. STATE OF MEGHALAYA AND ANR.	S BHATTACHARJEE SG MOMIN SK SINGH R KAR	S SENGUPTA ADDL. SR. GA MEGHALAYA TL JYRWA, GA A KHARWANLANG, GA K KHAN,ADDL PP MEGHALAYA
With	Crl.M.C./5/2018	HOLLITHSON SANGMA VS. STATE OF MEGHALAYA AND ANR.	S BHATTACHARJEE SG MOMIN SK SINGH R KAR	K KHAN,ADDL PP MEGHALAYA
18)	MACApp./4/2018	M/S ORIENTAL INSURANCE COMPANY LTD. VS. CHINTA DEVI AND 6 ORS.	SA SHEIKH P AGARWAL ML TLAU D THAIMEI CH THOMLUI SK HASSAN A KHAN	E GURUNG S SHRESHTHA S S GEWALI MR. M SHARMA

With	MC(MACApp)/2/2018	M/S ORIENTAL INSURANCE COMPANY LTD. VS. CHINTA DEVI AND 6 ORS.	SA SHEIKH P AGARWAL ML TLAU D THAIMEI CH THOMLUI A KHAN	MS. E GURUNG MS. S SHRESTHA SS GEWALI MR. M SHARMA
-------------	-------------------	--	--	---

NB:
ADVOCATES ON SANCTIONED LEAVE :

- 1) MS. PD BUJARBURUAH, SR ADV ADVOCATE FROM 16-07-2019 TO 31-07-2019**
- 2) MR. M SHARMA ADVOCATE FROM 25-07-2019 TO 05-08-2019**
- 3) DR. N. MOZIKA, SR. ADV. ADVOCATE FROM 31-07-2019 TO 31-07-2019**
- 4) PHILEMON NONGBRI ADVOCATE FROM 31-07-2019 TO 31-07-2019**
- 5) MR. P NONGBRI ADVOCATE FROM 31-07-2019 TO 31-07-2019**
- 6) GS MASSAR SR ADV ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 7) MR B KHYRIEM ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 8) MR. PK BORAH ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 9) D.S. KAUNTAE ADVOCATE FROM 29-07-2019 TO 01-08-2019**
- 10) MR. S DEY ADVOCATE FROM 29-07-2019 TO 02-08-2019**

BY ORDER
REGISTRAR GENERAL



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

Web Site : <http://meghalayahighcourt.nic.in>

SECOND HALF FROM 02:00 PM
OR IMMEDIATELY AFTER THE DIVISION BENCH IS OVER.

THURSDAY the 01ST AUGUST, 2019

COURT ROOM. " 1 "

THE CHIEF JUSTICE'S COURT

HON'BLE MR JUSTICE AJAY KUMAR MITTAL, CHIEF JUSTICE

MOTION, ADMISSION, ORDERS AND HEARING OF PETITIONS FILED UNDER ARBITRATION & CONCILIATION ACT, 1996; CIVIL CONTEMPT CASES; COMPANY PETITIONS; CRIMINAL PETITIONS; CRIMINAL REVISION PETITIONS; CRIMINAL APPEALS; CRIMINAL MISC. CASES AND BAIL APPLICATIONS. MOTION OF CIVIL WRIT PETITIONS; CIVIL REVISION PETITIONS; TRANSFER PETITIONS; FIRST APPEALS; SECOND APPEALS AND REVIEW PETITIONS. ADMISSION, ORDERS AND HEARING OF ALL CIVIL WRIT PETITIONS (EXCEPT FOR PART-HEARD MATTERS). ALL SINGLE JUDGE MATTERS WHICH ARE NOT SPECIFIED BEFORE THE OTHER SINGLE JUDGE.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1)	MACApp./1/2019	THE NATIONAL INSURANCE CO. LTD. VS. BAILIN DKHAR AND 4 ORS.	W LYNGDOH PEINLANG SA LALOO T YANGI B	
With	MC(MACApp)/1/2019	THE NATIONAL INSURANCE CO. LTD. VS. BAILIN DKHAR AND 4 ORS.	W LYNGDOH PEINLANG SA LALOO T YANGI B	
<u>ORDERS</u>				
2)	WP(C)/1/2017	SHRI. WINSTONE MARAK VS. G.H.A.D.C AND 5 ORS	MR. S THAPA P SHOME MR. R PAUL S MYLLIEMNGAP MR. S PANTHI A DHAR MRS. R DUTTA D SAHA D LYNGDOH MR. K PAUL	MR. S DEY SC GHADC N SODHI MRS. N GURUNG MS. C.R. MARAK A PASSAH MS. S NONGRUM MS. QB LAMARE

3)	WP(C)/178/2018	LAKILDA R. SANGMA VS. STATE OF MEGHALAYA AND 4 ORS.	CR MARAK GD SHIRA FS SANGMA S ANAND K SAH UB SANGMA PT SANGMA	S SENGUPTA ADDL. SR. GA MEGHALAYA MR. B KHYRIEM S BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
With	MC(WPC)/85/2018	LAKILDA R. SANGMA VS. STATE OF MEGHALAYA AND 4 ORS.	CR MARAK GD SHIRA FS SANGMA S ANAND K SAH UB SANGMA PT SANGMA	K KHAN, SR. GA MEGHALAYA
4)	WP(C)/236/2018	H. RIFLEMAN (GD) SURENDER VS. UNION OF INDIA AND ANR	MR. P NONGBRI ML NONGPIUR R DIENGDOH MR. M CHANDA	N MOZIKA SA CHALLAM A DHAR K PAUL CGC D LYNGDOH MRS R DUTTA MR. S THAPA A PAUL ASG
5)	WP(C)/504/2018	NAZIMA SULTANA VS. STATE OF MEGHALAYA AND 5 ORS.	SK HASSAN P AGARWAL CH THOMLUI M TLAU SA SHEIKH	MS. A THUNGWA, GA A KUMAR, AG MEGHALAYA
6)	CRP/25/2019	SIMON SIANGSHAI VS. M/S ADHUNIK CEMENT LTD. AND 4 ORS	MR. R JHA MR. S THAPA MRS. R DUTTA MR. S PANTHI P SHOME S MYLLIEMNGAP A DHAR D LYNGDOH B KHARWANLANG B KHARSAHNOH P CHETTRI Q KHARMAWLONG MR. K PAUL	MR. C KHYRIEM MR. W JYRWA K BARUA PHILEMON NONGBRI MR. L KHYRIEM TT DIENGDOH, SR. ADV. ML NONGPIUR
Remarks: ALONGWITH CAVEAT PTN.NO. 47/2019				
7)	WP(C)/103/2019	SADANANDA HAJONG VS. G.H.A.D.C AND 4 ORS.	S. ANAND U.B. SANGMA G.D. SHIRA C.R. MARAK F.S. SANGMA S. SANGMA MR. P.T. SANGMA	MS. S NONGRUM MRS. N GURUNG S DEY SC GHADC
8)	WP(C)/117/2019	MECKENSON MARAK VS. G.H.A.D.C AND 4 ORS.	G.D. SHIRA S. ANAND UB SANGMA FS SANGMA CR MARAK S SANGMA MR. P.T. SANGMA	MS. S NONGRUM S DEY SC GHADC

With	MC(WPC)/80/2019	MECKENSON MARAK VS. G.H.A.D.C AND 4 ORS.	G.D. SHIRA S. ANAND UB SANGMA FS SANGMA CR MARAK S SANGMA MR. P.T. SANGMA	S DEY SC GHADC
9)	WP(C)/118/2019	NEVIDITHA G. MOMIN VS. G.H.A.D.C AND 4 ORS.	G.D. SHIRA S. ANAND UB SANGMA FS SANGMA CR MARAK S SANGMA MR. P.T. SANGMA	MS. S NONGRUM S DEY SC GHADC
With	MC(WPC)/81/2019	NEVIDITHA G. MOMIN VS. G.H.A.D.C AND 4 ORS.	G.D. SHIRA S. ANAND UB SANGMA FS SANGMA CR MARAK S SANGMA MR. P.T. SANGMA	S DEY SC GHADC
10)	WP(C)/119/2019	WILNATH T. SANGMA VS. G.H.A.D.C AND 4 ORS.	S ANAND GD SHIRA UB SANGMA CR MARAK S SANGMA FS SANGMA MR. P.T. SANGMA	MS. S NONGRUM S DEY SC GHADC
With	MC(WPC)/82/2019	WILNATH T. SANGMA VS. G.H.A.D.C AND 4 ORS.	S ANAND GD SHIRA UB SANGMA CR MARAK S SANGMA FS SANGMA MR. P.T. SANGMA	S DEY SC GHADC
11)	WP(C)/120/2019	JAJENG MARAK VS. G.H.A.D.C AND 4 ORS.	GD SHIRA S ANAND UB SANGMA CR MARAK FS SANGMA S SANGMA MR. P.T. SANGMA	MS. S NONGRUM S DEY SC GHADC
With	MC(WPC)/83/2019	JAJENG MARAK VS. G.H.A.D.C AND 4 ORS.	GD SHIRA S ANAND UB SANGMA CR MARAK FS SANGMA S SANGMA MR. P.T. SANGMA	S DEY SC GHADC
12)	WP(C)/121/2019	DAMSENG SHIRA VS. G.H.A.D.C AND 4 ORS.	S ANAND GD SHIRA S SANGMA CR MARAK FS SANGMA UB SANGMA MR. P.T. SANGMA	MS. S NONGRUM S DEY SC GHADC
With	MC(WPC)/84/2019	DAMSENG SHIRA VS. G.H.A.D.C AND 4 ORS.	S ANAND GD SHIRA S SANGMA CR MARAK FS SANGMA UB SANGMA MR. P.T. SANGMA	S DEY SC GHADC

13)	WP(C)/129/2019	ARCHIE S. MARAK VS. STATE OF MEGHALAYA AND 4 ORS.	MRS. S BHATTACHARJEE S.K SINGH S. MOMIN MR. R KAR	A KHARWANLANG, GA MS. A THUNGWA,GA A KUMAR, AG MEGHALAYA
14)	WP(C)/130/2019	SENGAN K. MOMIN VS. STATE OF MEGHALAYA AND 4 ORS.	MRS. S BHATTACHARJEE S.K SINGH S. MOMIN MR. R KAR	A KHARWANLANG, GA MS. A THUNGWA, GA A KUMAR, AG MEGHALAYA
15)	WP(C)/234/2019	NONGTEI SINGH SYIEMIONG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL, SHILLONG AND 5 ORS	PHILEMON NONGBRI WS GAYANG SA SHALLAM ML NONGPIUR DR N MOZIKA SR ADV P NONGBRI	CCT SANGMA MR. TT DIENGDOH SR ADV K BARUA MS. MF DIENGDOH MR. VGK KYNTA SR ADV V MAWLIEH
With	MC(WPC)/151/2019	NONGTEI SINGH SYIEMIONG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL, SHILLONG AND 5 ORS	PHILEMON NONGBRI WS GAYANG SA SHALLAM ML NONGPIUR DR N MOZIKA SR ADV MR. P NONGBRI	MR. TT DIENGDOH SR ADV K BARUA MS. MF DIENGDOH CCT SANGMA SC KHADC
HEARING				
16)	WP(C)/148/2014	JUDE CEMENT PVT LTD. VS. THE UNION OF INDIA	M BORAGOHAIN MS. P ROY MS. S ACHARJEE MR S CHETIA MR. A GOYAL MR. K CHOUDHURY MR. P BARUAH Z ISLAM MRS. P DAS S SHARMA MR.SJ SAIKIA DR A SARAF, SR. ADV	MR. R DEBNATH,CGC KP BHATTACHARJEE GA MEGHALAYA MR. DK ACHARJEE MR. A KUMAR AG A KHARWANLANG GA K KHAN SR GA MEGHALAYA
17)	WP(C)/75/2015	SHRI NIKIRU WAR VS. STATE OF MEGHALAYA	MR. S BANIK MR. H KHARMIH MRS. Y SHYLLA IL MAWPHLANG P AGARWAL PHILEMON NONGBRI MR. P NONGBRI MR. L KHYRIEM MR. N MOZIKA WS GAYANG MS. A THANGKHIEW SA SHALLAM MR ML.NONGPIUR MR. SM SUNA	MR. HL SHANGREISO MR. P LUIKHAM K KHAN, ADDL SR GA, MEGHALAYA MR. R MAJAW GS MASSAR SR ADV MR. JM THANGKHIEW R KHARSYAD MR. AH HAZARIKA MR. KP BHATTACHARJEE MR. M PRASAD MS.B.KHARWANLA NG. SK ROY D LYNGDOH MR. K PAUL MR. S THAPA A DHAR

18)	WP(C)/76/2015	SMT MESKHERA DKHAR VS. STATE OF MEGHALAYA	MR. H KHARMIH MRS. Y SHYLLA IL MAWPHLANG MR. S BANIK P AGARWAL PHILEMON NONGBRI MR. P NONGBRI MR. L KHYRIEM MR. N MOZIKA WS GAYANG MS. A THANGKHIEW SA SHALLAM MR.ML.NONGPIUR MR. SM SUNA	K KHAN, ADDL SR GA, MEGHALAYA MR. HL SHANGREISO MR. P LUIKHAM GS MASSAR SR ADV MR. JM THANGKHIEW R KHARSYAD MR. AH HAZARIKA MR. KP BHATTACHARJEE MR. M PRASAD MS.B KHARWANLANG MR. R MAJAW SK ROY D LYNGDOH MR. K PAUL
19)	FA/1/2016	SHRI SATISH SAHA VS. SMT MADHABI SAHA	MS. SG MOMIN MRS S BHATTACHARJEE MR. R KAR	MR. AR BHUYAN P AGARWAL MAI HUSSAIN SH ZAMAN MS. S ACHARJEE SK HASSAN MR. SA SHEIKH
20)	WP(C)/247/2016	M/S FUTURISTIC STEEL LTD. VS. THE UNION OF INDIA	PHILEMON NONGBRI MS. A THANGKHIEW K WARJRI L HYNNIEWTA MR. L KHYRIEM MR. P NONGBRI S CHALLAM ML NONGPIUR	MR. R DEBNATH,CGC K KHAN, ADDL SR GA, MEGHALAYA MR. S SEN GUPTA GA MEGHALAYA K BARUA GA MEGHALAYA MR. AH HAZARIKA A KUMAR AG TL JYRWA GA. MR H ABRAHAM G.A. MEGHALAYA
With	WP(C)/248/2016	M/S WEST KHASHI MINERAL AND MINING PVT. LTD. VS. THE UNION OF INDIA	MR. L KHYRIEM MR. P NONGBRI PHILEMON NONGBRI MS. A THANGKHIEW K WARJRI L HYNNIEWTA S CHALLAM ML NONGPIUR	MR. R DEBNATH,CGC MR. S SEN GUPTA GA MEGHALAYA K BARUA MR. AH HAZARIKA MR. A KUMAR AG TL JYRWA MR H ABRAHAM G.A. MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA
	WP(C)/249/2016	M/S WEST KHASHI MINERAL AND MINING PVT. LTD. VS. THE UNION OF INDIA	MR. L KHYRIEM MR. P NONGBRI PHILEMON NONGBRI MS. A THANGKHIEW K WARJRI L HYNNIEWTA S CHALLAM ML NONGPIUR	MR. R DEBNATH,CGC MR. S SEN GUPTA GA MEGHALAYA K BARUA MR. AH HAZARIKA MR. A KUMAR AG TL JYRWA MR H ABRAHAM G.A. MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA

21)	WP(C)/60/2017	SHRI. THWINGLAND LYNGKHOI VS. K.H.A.D.C	MR. B KHYRIEM A PAKYNTEIN ND CHULLAI SR ADV	KK KHONGJOH P.S NONGBRI SC KHADC MR. P NONGBRI DR N MOZIKA MS. A THANGKHIEW L HYNNIEWTA PHILEMON NONGBRI WS GAYANG M.L.NONGPIUR
With	MC(WPC)/30/2017	SHRI. THWINGLAND LYNGKHOI VS. K.H.A.D.C	MR. B KHYRIEM A PAKYNTEIN ND CHULLAI SR ADV	KK KHONGJOH
22)	WP(C)/128/2017	RADHA KRISHNA NAIR K.M. VS. THE UNION OF INDIA	H DAS P NONGBRI SA CHALLAM ML NONGPIUR M CHANDA	MR. R DEBNATH,CGC K PAUL CGC MRS. R DUTTA MR. S THAPA A PAUL ASG
With	WP(C)/37/2016	PARAS NATH GUPTA VS. THE UNION OF INDIA	MR. R MAJAW MR. M PRASAD E T SAJEM MR. HL SHANGREISO	MR. S THAPA MR. R PAUL MRS. R DUTTA P SHOME K PAUL CGC
	WP(C)/187/2016	JC/362256 NB SUB/CLK NIRMAL SINGH GULERIA & 34 ORS VS. THE UNION OF INDIA	MR. R MAJAW MR. M PRASAD MR. S THAPA MR. HL SHANGREISO	MR. K PAUL N MOZIKA CGC R PAUL MR. S THAPA
23)	CRP/3/2019	MISS SAILYNE SUJA VS. JENNIFER WOOD MARBANIANG	MR. S. THAPA MR. S PANTHI MRS. R. DUTTA MR. P. SHOME MR. A. DHAR MS. D. LYNGDOH MS. P. CHETTRI MS. Q. KHARMAWLONG B KHARWANLANG MR. K. PAUL	MR. L KHYRIEM MR. W JYRWA
24)	CRP/11/2019	BISTIMORIAL NONGSIEJ VS. STATE OF MEGHALAYA AND 4 ORS.	MR. A.G. MOMIN MR. A.S. SIDDIQUI MR. NOOR MD. MANSURI S. KHONGTHAW T. YANKI M.K. SAH	K KHAN, ADDL SR GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA A KUMAR, AG MEGHALAYA

With	MC(CRP)/7/2019	BISTIMORIAL NONGSIEJ VS. STATE OF MEGHALAYA AND 4 ORS.	MR. A.G. MOMIN MR. A.S. SIDDIQUI MR. NOOR MD. MANSURI S. KHONGTHAW T. YANKI M.K. SAH	A KUMAR, AG MEGHALAYA
-------------	----------------	--	--	--------------------------

NB:
ADVOCATES ON SANCTIONED LEAVE :

- 1) MR. M SHARMA ADVOCATE FROM 25-07-2019 TO 05-08-2019**
- 2) GS MASSAR SR ADV ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 3) MR B KHYRIEM ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 4) MR. PK BORAH ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 5) D.S. KAUNTAE ADVOCATE FROM 29-07-2019 TO 01-08-2019**
- 6) MR. S DEY ADVOCATE FROM 29-07-2019 TO 02-08-2019**

BY ORDER
REGISTRAR GENERAL



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

Web Site : <http://meghalayahighcourt.nic.in>

SECOND HALF FROM 02:00 PM
OR IMMEDIATELY AFTER THE DIVISION BENCH IS OVER.

FRIDAY the 02ND AUGUST, 2019

COURT ROOM. " 1 "

THE CHIEF JUSTICE'S COURT

HON'BLE MR JUSTICE AJAY KUMAR MITTAL, CHIEF JUSTICE

MOTION, ADMISSION, ORDERS AND HEARING OF PETITIONS FILED UNDER ARBITRATION & CONCILIATION ACT, 1996; CIVIL CONTEMPT CASES; COMPANY PETITIONS; CRIMINAL PETITIONS; CRIMINAL REVISION PETITIONS; CRIMINAL APPEALS; CRIMINAL MISC. CASES AND BAIL APPLICATIONS. MOTION OF CIVIL WRIT PETITIONS; CIVIL REVISION PETITIONS; TRANSFER PETITIONS; FIRST APPEALS; SECOND APPEALS AND REVIEW PETITIONS. ADMISSION, ORDERS AND HEARING OF ALL CIVIL WRIT PETITIONS (EXCEPT FOR PART-HEARD MATTERS). ALL SINGLE JUDGE MATTERS WHICH ARE NOT SPECIFIED BEFORE THE OTHER SINGLE JUDGE.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
---------	-------------	--------------	---------------------	---------------------

ORDERS

1)	WP(C)/173/2016	MEHESHWARI MINING PVT. LTD. VS. K.H.A.D.C	V MAWLIEH MR. SS DEY MR. RJ NONGBET MR K WAHLANG KK KHONGJOH HW DKHAR K. CH. GAUTAM P PASWET MS M KYNTA S SAROAGI WS GAYANG MR. J SHYLLA MR. VGK KYNTA SR ADV	MR. B KHYRIEM ML NONGPIUR H KHYRIEM MR. R PAUL P.S NONGBRI SC KHADC MR. S SENGUPTA PHILEMON NONGBRI K.BARUAH Q.B. LAMARE. MR. KP BHATTACHARJEE S DEY R DUTTA MR. P NONGBRI MR CCT SANGMA DR N MOZIKA SR ADV BB NARZARY SR. ADV MS. SK NONGRUM A KHARWANLANG MR. ND CHULLAI, ADDL AG D LYNGDOH MRS. NG SHYLLA MRS. N GURUNG SA SHALLAM MR. K PAUL
With	MC(WPC)/84/2016	MAHESHWARI MINING PVT. LTD. VS. K.H.A.D.C	MR. SS DEY MR. RJ NONGBET MR K WAHLANG KK KHONGJOH HW DKHAR V MAWLIEH MR. VGK KYNTA SR ADV	P.S NONGBRI SC KHADC
2)	WP(C)/77/2018	JAHIDUR RAHNMAN PRADHANI VS. STATE OF MEGHALAYA AND 6 ORS.	R MAJAW M PRASAD S ROY S SHALLAM TD SANGMA A KHARSHIING HL SHANGREISO	A.S SIDDIQUI MR H ABRAHAM G.A. MEGHALAYA AG MOMIN KP BHATTACHARJEE GA MEGHALAYA MS T YANGKYI MR. ND CHULLAI, AAG ZE NONGKYNRIH, GA S SENGUPTA ADDL. SR. GA MEGHALAYA K KHAN, SR. GA, MEGHALAYA
With	MC(WPC)/39/2018	JAHIDUR RAHNMAN PRADHANI VS. STATE OF MEGHALAYA AND 6 ORS.	R MAJAW M PRASAD S ROY S SHALLAM TD SANGMA HL SHANGREISO	K KHAN, SR. GA, MEGHALAYA

3)	WP(C)/490/2018	GREGORY N MARAK AND 357 ORS. VS. STATE OF MEGHALAYA AND 14 ORS.	R MAJAW M PRASAD S SHALLAM A KHARSHIING TD SANGMA PT SANGMA S ROY HL SHANGREISO	ZE NONGKYNRIH, GA A PAUL ASG I LYNGWA, GA A DHAR G TALUKDAR A PHUKAN GJ TALUKDAR MRS. R DUTTA B KHARWANLANG M NAR A KUMAR, AG MEGHALAYA
4)	Crl.Petn./13/2019	LAXMIPAT PRAJAPAT VS. DINDAYAL KANOI AND ANR.	O.P BHATI P SARMA B KHARWANLANG P CHETTRI K PAUL	MR. K KHAN, SR. GA A KHARWANLANG, ADDL. PP MR. K KHARMAWPHLANG L J SWER AA SANGMA A KUMAR, AG MEGHALAYA
5)	WP(C)/51/2019	BABUL ISLAM VS. STATE OF MEGHALAYA AND 2 ORS.	MR. A.G. MOMIN MS. T. YANGKYI MRS. S.A. PANDIT MRS. M.K. SAH MS. S KHONGTHAW MR. A.S. SIDDIQUI	MR H ABRAHAM G.A. MEGHALAYA MR. L KHYRIEM S SENGUPTA ADDL. SR. GA MEGHALAYA A KUMAR, AG MEGHALAYA
With	MC(WPC)/120/2019	BABUL ISLAM VS. STATE OF MEGHALAYA AND 2 ORS.	AG MOMIN	A KUMAR, AG MEGHALAYA
HEARING				
6)	WP(C)/18/2015	SHRI MILLON CH MOMIN VS. STATE OF MEGHALAYA	MR. AK AGARWAL MR. M WAHLANG MR. H ABRAHAM MS. E RYNJAH MS. R THAPA MS. M LYNGWA S PDE I LYNGWA MS. A THUNGWA S RAI MS D SYRTI MR. SP MAHANTA, SR ADV	MR. S THAPA MR. R PAUL MR. S.PANTHI MR. AS SIDDIQUI AG MOMIN MS T YANGKYI MRS. NG SHYLLA MR. KP BHATTACHARJEE,G A D.LYNGDOH MR B KHYRIEM R COLNEY, GA B THABAH B KHARWANLANG MR. K PAUL MR. ND CHULLAI AAG MR. K KHAN, SR GA MEGHALAYA

With	MC(WPC)/15/2015	SHRI MILLON CH MOMIN VS. STATE OF MEGHALAYA	MR. AK AGARWAL MRS. M WAHLANG MR. H ABRAHAM MS. E RYNJAH MS. R THAPA MS. M LYNGWA S PDE I LYNGWA MS. A THUNGWA S RAI MR. SP MAHANTA, SR ADV	MRS. NG SHYLLA MR. K KHAN, SR GA MEGHALAYA
7)	WP(C)/114/2015	SMT SONIA SULTANA SARKER VS. STATE OF MEGHALAYA	A KHARWANLANG S LALOO MR. KP BHATTACHARJEE	MS. A PAUL MR. S PANTHI MR. R DUTTA MR. R PAUL MISS. H KRISTAZI GA DKHAR MR. S SENGUPTA, GA, MEGHALAYA K KHAN, SR. GA MEGHALAYA MR. K PAUL MR. S THAPA MR. H KHARMIH GA MEGHALAYA D LYNGDOH A DHAR B KHARWANLANG K BARUA
8)	WP(C)/146/2015	SHRI SATYA NARAYAN ROY VS. STATE OF MEGHALAYA	MR. P NONGBRI ML NONGPIUR SA SHALLAM DR N MOZIKA, SR ADV WS GAYANG	MR. AH HAZARIKA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA D MAWTHOH S SENGUPTA ADDL. SR. GA MEGHALAYA
9)	WP(C)/41/2016	SHRI RADHA MOHAN YADAV VS. THE UNION OF INDIA	SA CHALLAM MR. S CHOUDHURY MR. P NONGBRI ML NONGPIUR WS GAYANG MR. M CHANDA	MRS. R PAUL MRS. R DUTTA MR. S THAPA K PAUL CGC P SHOME B KHARWANLANG
With	MC(WPC)/24/2016	SHRI RADHA MOHAN YADAV VS. THE UNION OF INDIA	MR. S CHOUDHURY MR. P NONGBRI MR. M CHANDA	K PAUL CGC
10)	WP(C)/390/2016	SMT. SUPIYA KHATUN VS. STATE OF MEGHALAYA	MR. SA SHEIKH P AGARWAL SK HASSAN B DEB MR. A KHAN	K KHAN, ADDL SR GA, MEGHALAYA A PAKYNTAIN MR. KP BHATTACHARJEE MR. B KHYRIEM S BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA MS. Z.E.NONGKYNRIH, GA A KHARWANLANG E MARWEIN S SENGUPTA ADDL. SR. GA MEGHALAYA

11)	Tr.P.(C)./1/2019	SARDAR NIRLEP SINGH VS. PARAMJIT SINGH	B L GHOSH S YASMIN PDB BARUAH, SR. ADV.	R DUTTA MS. A PAUL
-----	------------------	---	--	-----------------------

NB:

ADVOCATES ON SANCTIONED LEAVE :

- 1) MR. M SHARMA ADVOCATE FROM 25-07-2019 TO 05-08-2019**
- 2) GS MASSAR SR ADV ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 3) MR B KHYRIEM ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 4) MR. PK BORAH ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 5) MR. S DEY ADVOCATE FROM 29-07-2019 TO 02-08-2019**

**BY ORDER
REGISTRAR GENERAL**



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

Web Site : <http://meghalayahighcourt.nic.in>

SECOND HALF FROM 02:00 PM
OR IMMEDIATELY AFTER THE DIVISION BENCH IS OVER.

MONDAY the 29TH JULY, 2019

COURT ROOM. " 2 "

HON'BLE MR. JUSTICE H. S. THANGKHIEW

SAVE AND EXCEPT FOR DISABLED/PART-HEARD MATTERS, ADMISSION, ORDERS AND HEARING OF CIVIL REVISION PETITIONS; TRANSFER PETITIONS; FIRST APPEALS; SECOND APPEALS; REVIEW PETITIONS AND ALL CIVIL WRIT PETITIONS.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1)	WP(C)/141/2019	ARVIND KUMAR PATHAK AND 2 ORS. VS. STATE OF MEGHALAYA AND 7 ORS.	R MAJAW S.K ROY A KHARSHIING T.D SANGMA H.L SHANGREISO	A PAUL ASG MS. A THUNGWA MR. K PAUL P SHOME A DHAR MR. S THAPA A KUMAR, AG MEGHALAYA
With	MC(WPC)/96/2019	ARVIND KUMAR PATHAK AND 2 ORS. VS. STATE OF MEGHALAYA AND 7 ORS.	R MAJAW S.K ROY T.D SANGMA A KHARSHIING H.L SHANGREISO	A PAUL ASG MR. K PAUL MS. A THUNGWA A KUMAR, AG MEGHALAYA
2)	WP(C)/392/2017	KARMIT SARI VS. STATE OF MEGHALAYA	P ROY MR A BARUA	S SENGUPTA ADDL. SR. GA MEGHALAYA MR. H ABRAHAM MS.A THUNGWA GA K KHAN, SR. GA MEGHALAYA
With	MC(WPC)/236/2017	KARMIT SARI VS. STATE OF MEGHALAYA	P ROY MR A BARUA	S SENGUPTA ADDL. SR. GA MEGHALAYA K KHAN, SR. GA MEGHALAYA

3)	WP(C)/87/2018	BASANT KUMAR MISHRA VS. STATE OF MEGHALAYA AND 5 ORS.	S THAPA S PANTHI P SHOME A DHAR S MYLLIEMNGAP D LYNGDOH R DUTTA B KHARWANLANG MS P CHETTRI K PAUL	KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA MR. H KHARMIH GA MEGHALAYA S BHATTACHARJEE GA MEGHALAYA R COLNEY,GA A THUNGWA, GA K KHAN, SR. GA MEGHALAYA
With	MC(WPC)/41/2018	BASANT KUMAR MISHRA VS. STATE OF MEGHALAYA AND 5 ORS.	S THAPA S PANTHI P SHOME A DHAR S MYLLIEMNGAP D LYNGDOH R DUTTA B KHARWANLANG K PAUL	K KHAN, SR. GA MEGHALAYA
	MC(WPC)/107/2018	BASANT KUMAR MISHRA VS. STATE OF MEGHALAYA AND 5 ORS.	K PAUL S THAPA	KP BHATTACHARJEE K KHAN, SR. GA MEGHALAYA
4)	WP(C)/108/2018	ALPHUIS L. SUTNGA VS. STATE OF MEGHALAYA AND 5 ORS.	N GURUNG CR MARAK JT SANGMA S NONGRUM MS. QB LAMARE S DEY	MR. HL SHANGREISO P K SHATI PA DOHKRUT KP BHATTACHARJEE GA MEGHALAYA MS.CD SANGMA MR. R MAJAW I LYNGWA GA SK ROY MS.TD SANGMA MR.R DEBNATH MR.A KHARWANLANG GA K KHAN, SR. GA MEGHALAYA
With	MC(WPC)/63/2018	ALPHUIS L. SUTNGA VS. STATE OF MEGHALAYA AND 5 ORS.	N GURUNG CR MARAK JT SANGMA S NONGRUM S DEY	K KHAN, SR. GA MEGHALAYA

5)	WP(C)/282/2018	DR. BANIMATEILANG MAJAW VS. STATE OF MEGHALAYA AND 4 ORS.	L PHANJOM LT NGAITHTE C PASSAH N SYNGKON	MR H ABRAHAM G.A. MEGHALAYA MRS. PDB BARUAH SR ADV B GHOSH SZ YASMIN MR. T SANGMA MR. K PAUL MR. JM THANGKHIEW BG MOMIN J CHOUDHURY S SENGUPTA ADDL. SR. GA MEGHALAYA MR. HR NATH A THUNGWA, GA JH MAWPHNIANG S THAPA K KHAN, SR. GA MEGHALAYA
6)	WP(C)/447/2018	TEISKHEM S LYNGDOH AND 16 ORS. VS. STATE OF MEGHALAYA AND 2 ORS.	S SARAOGI SA SHALLAM DR N MOZIKA, SR ADV ML NONGPIUR L HYNNEWTA R DIENGDOH L KHYRIEM	B BHATTACHARJEE, ADDL. AG ZE NONGKYNRIH, GA I LYNGWA,GA A KUMAR, AG MEGHALAYA
7)	WP(C)/492/2018	NOBONITHA TALUKDAR VS. STATE OF MEGHALAYA AND 7 ORS.	R MAJAW M PRASAD S SHALLAM TD SANGMA A KHARSHIING SK ROY HL SHANGREISO	MR. R GURUNG, GA, MEGHALAYA MR. N SYNGKON L PHANJOM LT NGAITHE N RYMMAI C PASSAH C RAPSANG MR. H ABRAHAM A KUMAR, AG MEGHALAYA
With	MC(WPC)/259/2018	NOBONITHA TALUKDAR VS. STATE OF MEGHALAYA AND 7 ORS.	R MAJAW M PRASAD S SHALLAM TD SANGMA A KHARSHIING HL SHANGREISO	MR. R GURUNG, GA, MEGHALAYA MR. N SYNGKON L PHANJOM LT NGAITHE N RYMMAI C PASSAH C RAPSANG A KUMAR, AG MEGHALAYA
8)	WP(C)/527/2018	WONDERFUL L KSHIAR VS. STATE OF MEGHALAYA AND 5 ORS.	S NONGRUM QB LAMARE AR PASSAH CR MARAK N GURUNG S DEY	MR. H KHARMIH GA MEGHALAYA R KHARSYAD L PHAWA P PDE K DKHAR N KHARSYAD MR.GS MASSAR SR ADV MR H ABRAHAM G.A. MEGHALAYA A KUMAR, AG MEGHALAYA

9)	With	MC(WPC)/279/2018	WONDERFUL L KSHIAR VS. STATE OF MEGHALAYA AND 5 ORS.	S NONGRUM QB LAMARE AR PASSAH CR MARAK N GURUNG S DEY	A KUMAR, AG MEGHALAYA
		MC(WPC)/113/2019	ANDREW R. PASSAH VS. STATE OF MEGHALAYA AND ORS.	IN PERSON	A KUMAR, AG MEGHALAYA
		MC(Review Pet.)/3/2019	U HAM SING NONGKHLAW VS. THE DORBAR SHNONG OF MAWKDOK VILLAGE AND 3 ORS.	L. SYIEM MS. R. SUMER E. SLONG J. TIGGA S. CHAKRAWARTY, SR. ADV.	MR. SM SUNA L SHONGWAN MS. I LMAWPHLANG B. NONGBSAP MF DIENGDOH TT DIENGDOH, SR. ADV. K BARUA CCT SANGMA MR. KS KYNJING,SR ADV.
Remarks: IN REVIEW PTN. NO. _____					
10)		CRP/4/2019	M/S RNB CEMENTS (P) LTD. AND ANR. VS. BANK OF INDIA AND ORS.	MR. S THAPA MR. S PANTHI MR. R DUTTA P SHOME S MYLLIEMNGAP A DHAR D LYNGDOH B KHARWANLANG B KHARSOHNOH MR. K. PAUL	R SATEIN
11)		WP(C)/104/2019	ANTONY ALPHONSE VS. STATE OF MEGHALAYA AND 3 ORS.	J.H MAWPHNIANG MR. H.R. NATH	MR. HL SHANGREISO SK ROY MR. R MAJAW A KHARSHIING TD SANGMA R COLNEY, GA MEGHALAYA
	With	MC(WPC)/67/2019	ANTONY ALPHONSE VS. STATE OF MEGHALAYA AND 3 ORS.	J.H MAWPHNIANG MR. H.R. NATH	
12)		WP(C)/124/2019	PRADIP CHAKI VS. STATE OF MEGHALAYA AND 5 ORS.	M. HALDER B.K. BISWA MAYA DEVI D.N. MEKRISUH JIMMY M. SANGMA MR. KC GAUTAM	R COLNEY, GA MR. R DEBNATH MS. A THUNGWA, GA A KUMAR, AG MEGHALAYA
13)		WP(C)/152/2019	MD. NURUL ISLAM VS. STATE OF MEGHALAYA AND 2 ORS.	P LYNGDOH R GURUNG	MR. B BHATTACHARJEE, AAG A KHARWANLANG, GA MS. A THUNGWA, GA I LYNGWA, GA A KUMAR, AG MEGHALAYA

14)	WP(C)/195/2019	DAOWAN NARTIANG AND ANR. VS. STATE OF MEGHALAYA AND ANR.	MK SAH AG MOMIN T YANGI S KHONGTHAW C RAPSANG AS SIDDIQUI	MR.S SENGUPTA ADDL SR GA MR.R GURUNG GA MS.P BHATTACHARJEE A KUMAR, AG MEGHALAYA
-----	----------------	---	--	--

HEARING

15)	WP(C)/43/2017	SMT. SUDIPTA DHAR VS. STATE OF MEGHALAYA	MR. P THAPA MR R DHAR MR. AR NATH AS KHARPURI S CHAKRAWARTY JM MAWPHNIANG MR. HR NATH	MR. K KHAN GA MEGHALAYA P. AGARWAL D.K WARJRI KP BHATTACHARJEE GA MEGHALAYA N. D. RUMNONG, W. DKHAR, T. POHLONG R. S. MALNGIANG G. J. NONGRUM, S. BHATTACHARJEE, T.L. JYRWA MR H ABRAHAM G.A. MEGHALAYA MS. QB LAMARE ZE NONGKYNRIH,GA MS. A THUNGWA GA I. LYGWA,
-----	---------------	---	---	---

Remarks: PART HEARD

16)	CRP/19/2019	ACTING SYIEM OF HIMA MYLLIEM VS. BIDINGTON KHARIR	PHILEMON NONGBRI W JYRWA C KHYRIEM I SUMER L KHYRIEM	MR. S CHANGKIJA MS. B DAS EB SANGMA MR. B BHATTACHARJEE
With	MC(CRP)/10/2019	ACTING SYIEM OF HIMA MYLLIEM VS. BIDINGTON KHARIR	PHILEMON NONGBRI W JYRWA C KHYRIEM I SUMER L KHYRIEM	MR. B BHATTACHARJEE

Remarks: PART HEARD ALONGWITH CAVEAT. PTN. NO. 40/2019

17)	WP(C)/306/2017	E.R. THANGKHIEW VS. STATE OF MEGHALAYA	JW BHUTIA SD MOMIN B WAR S KHARJANA S WAHLANG	P.S. NONGBRI MR. H KHARMIH GA MEGHALAYA MR. H ABRAHAM MR. VGK KYNTA SR ADV KP BHATTACHARJEE GA MEGHALAYA M KYNTA B KHYRIEM V MAWLIEH K KHAN, SR. GA MEGHALAYA
-----	----------------	---	---	--

With	MC(WPC)/12/2019	E.R. THANGKHIEW VS. STATE OF MEGHALAYA AND 5 ORS.	MR. S WAHLANG S KHARJANA	A KHARWANLANG, GA V MAWLIEH MR. B BHATTACHARJEE, ADDL AG MR. VGK KYNTA SR ADV MR B KHYRIEM A KUMAR, AG MEGHALAYA
18)	WP(C)/244/2018	ANJU SLONG MYNSO VS. MEGHALAYA CO- OPERATIVE APEX BANK LTD. REPRESENTED BY ITS CHAIRMAN	K CHISA P KHARKONGOR D RIAHTAM MF QURESHI	P BISWAKARMA MR. S RANA MR. VK JINDAL SR ADV L JYRWA M MAHANTA MS C NONGKHLAW MR. S JINDAL
19)	WP(C)/361/2016	SMT. HANNA CH. MARAK VS. STATE OF MEGHALAYA	AP KHARSAHNOH D MAWTHOH SK HUSSAIN L CHHANGTE MR. AH HAZARIKA	S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA
With	MC(WPC)/5/2019	DILCHEY D MARAK VS. STATE OF MEGHALAYA AND 9 ORS.	AP KHARSAHNOH	KP BHATTACHARJEE
	WP(C)/359/2016	SMT. SILCHIRA CH. SANGMA VS. STATE OF MEGHALAYA	AP KHARSAHNOH D MAWTHOH SK HUSSAIN MS. L. CHHANGTE MR. AH HAZARIKA	S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA
	WP(C)/362/2016	SMT. DILCHEY D. MARAK VS. STATE OF MEGHALAYA	AP KHARSAHNOH D MAWTHOH SK HUSSAIN L CHHANGTE MR. AH HAZARIKA	S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA

	WP(C)/366/2016	SMTI. AULLA G MOMIN VS. STATE OF MEGHALAYA	AP KHARSAHNOH D MAWTHOH SK HUSSAIN L CHHANGTE MR. AH HAZARIKA	S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA
20)	WP(C)/102/2017	SMT. MARY D. MARAK VS. STATE OF MEGHALAYA	MR. R MAJAW MR. M PRASAD S SHALLAM SK ROY MR. HL SHANGREISO	MR. H KHARMIH GA MEGHALAYA MS. S NONGRUM MR. R GURUNG, GA, MEGHALAYA MS. QB LAMARE MR. ND CHULLAI, ADDL. AG MS N GURUNG A KHARWANLANG, GA ZE NONGKYNRIH, GA MR. S DEY KP BHATTACHARJEE GA MEGHALAYA
21)	WP(C)/276/2017	NAFEES MARBANIANG VS. STATE OF MEGHALAYA	R PYNGROPE DR CHEN L LYNGDOH	MR. H KHARMIH GA MEGHALAYA MR. R GURUNG ZE NONGKYNRIH KP BHATTACHARJEE GA MEGHALAYA R COLNEY, GA TL JYRWA
With	MC(WPC)/178/2017	NAFEES MARBANIANG VS. STATE OF MEGHALAYA	R PYNGROPE L LYNGDOH	MR. KP BHATTACHARJEE MR. H KHARMIH GA MEGHALAYA
22)	WP(C)/323/2017	ABONI PHUKAN VS. THE UNION OF INDIA	MRS. M JHA T TOI MR. R JHA	R. DEBNATH CGC, K PAUL CGC
23)	WP(C)/309/2018	L. S. SINGH VS. THE UNION OF INDIA AND 5 ORS.	MS. SA SHALLAM ML NONGPIUR MR. N MOZIKA SR ADV R DIENGDOH S SARAOGI	R DEBNATH, CGC G SHARMA A PAUL ASG
24)	WP(C)/450/2018	NIRANJAN DAS AND 13 ORS. VS. THE UNION OF INDIA AND ANR.	S DEKA A SYNREM M KHARIR C TALUKDAR SD UPADHAYA	K PAUL CGC MS B KHARWANLANG R DUTTA S THAPA P CHETTRI A DHAR A PAUL ASG
25)	WP(C)/473/2018	ARUN KUMAR CHOUDHARY VS. THE REGIONAL MANAGER, STATE BANK OF INDIA, SHILLONG AND 2 ORS.	AP KHARSAHNOH D MAWTHOH AH HAZARIKA	MS.W.LYNGDOH PEINLANG. MS.SA LALOO P KHARKONGOR MRS TSHERING YANGI B

26)	WP(C)/539/2018	CREAMSON WAR VS. THE UNION OF INDIA AND 4 ORS.	R KHARSYAD L PHAWA K DKHAR P PDE GS MASSAR, SR. ADV.	A PAUL ASG MR. R DEBNATH MR. ND CHULLAI ADDL ADV GENERAL MR. R GURUNG GA DEBOJIT BORKAKATI ZE.NONGKYNRIH GA MS.G SHARMA MS.R COLNEY GA A KUMAR, AG MEGHALAYA
27)	CRP/10/2019	M/S ANIRUDHA STEEL (P) LTD., EPIP, BYRNIHAT VS. MEGHALAYA ENERGY CORPORATION LTD.	K. DEKA J. TRIPATHI N. KALITA P ROY G KHANDELIA B GHOSH G. KHANDELIA	ML NONGPIUR DR. N. MOZIKA, SR. ADV.

NB:
ADVOCATES ON SANCTIONED LEAVE :

- 1) MS. PD BUJARBURUAH, SR ADV ADVOCATE FROM 16-07-2019 TO 31-07-2019**
- 2) MR. M SHARMA ADVOCATE FROM 25-07-2019 TO 05-08-2019**
- 3) GS MASSAR SR ADV ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 4) MR B KHYRIEM ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 5) MR. PK BORAH ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 6) D.S. KAUNTAE ADVOCATE FROM 29-07-2019 TO 01-08-2019**
- 7) MR. S DEY ADVOCATE FROM 29-07-2019 TO 02-08-2019**

BY ORDER
REGISTRAR GENERAL



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

Web Site : <http://meghalayahighcourt.nic.in>

SECOND HALF FROM 02:00 PM
OR IMMEDIATELY AFTER THE DIVISION BENCH IS OVER.

TUESDAY the 30TH JULY, 2019

COURT ROOM. " 2 "

HON'BLE MR. JUSTICE H. S. THANGKHIEW

SAVE AND EXCEPT FOR DISABLED/PART-HEARD MATTERS, ADMISSION, ORDERS AND HEARING OF CIVIL REVISION PETITIONS; TRANSFER PETITIONS; FIRST APPEALS; SECOND APPEALS; REVIEW PETITIONS AND ALL CIVIL WRIT PETITIONS.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	WP(C)/113/2018	DR. PRASANNA KUMAR AGARWAL VS. STATE BANK OF INDIA AND 5 ORS.	S THAPA S PANTHI R DUTTA P SHOME S MYLLIEMNGAP A DHAR D LYNGDOH B KHARWANLANG B KHARSAHNOH K PAUL	SK HASSAN MR. KP BHATTACHARJEE P AGARWAL, G A MR LT NGAINTE M CH MOMIN K KHAN SR ADV
2)	WP(C)/23/2019	RANJIT CH. MOMIN VS. STATE OF MEGHALAYA AND 4 ORS.	UB SANGMA LR MARAK S ANAND GD SHIRA FS SANGMA B DEB MR. P.T. SANGMA	MR. B BHATTACHARJEE AAG I LYNGWA GA ZE NONGKYNRIH GA R COLNEY GA A KUMAR, AG MEGHALAYA
3)	WP(C)/28/2019	SACHIN KUMAR VS. THE UNION OF INDIA AND 7 ORS.	MR. R.J. SARMA MR. R SARMA	K PAUL CGC A DHAR A PAUL ASG
4)	WP(C)/346/2018	DAMILTON HOOJON VS. STATE OF MEGHALAYA AND 5 ORS.	B WAR MR.S KHARJANA MR.E MARWEIN S WAHLANG	SG MOMIN,GA MRS.S BHATTACHARJEE GA A KHARWANLANG GA MS.SK SINGH K KHAN, SR. GA MEGHALAYA

5)	WP(C)/425/2018	DEVISTONE SWER VS. STATE OF MEGHALAYA AND 5 ORS.	K KONYAK W LAMIN Y EBIYA P YOBIN	MR. ND CHULLAI, ADDL AG MR R GURUNG, ADDL SR GA A KHARWANLANG, GA ZE NONGKYNRIH,GA MRS. R DUTTA A DHAR MS. A THUNGWA GA D LYNGDOH K KHAN, SR. GA MEGHALAYA
With	MC(WPC)/219/2018	DEVISTONE SWER VS. STATE OF MEGHALAYA AND 5 ORS.	W LAMIN K KONYAK Y EBIYA P YOBIN	MR ND CHULLAI, ADDL AG MR R GURUNG, ADDL. SR. GA K KHAN, SR. GA MEGHALAYA
6)	WP(C)/27/2019	RAJISON R. MARAK AND 5 ORS. VS. STATE OF MEGHALAYA AND 14 ORS.	UB SANGMA CR MARAK FS SANGMA S ANAND GD SHIRA MR. P.T. SANGMA	A PAUL, ASG MRS. R DUTTA B KHARWANLANG MR H ABRAHAM G.A. MEGHALAYA A DHAR A PHUKAN GJ TALUKDAR MR. H KHARMIH GA MEGHALAYA P CHETTRI D LYNGDOH A KUMAR, AG MEGHALAYA
7)	WP(C)/90/2019	DASKHEM DOOME VS. STATE OF MEGHALAYA AND 2 ORS.	S. SARAOGI ML NONGPIUR SA SHALLAM DR. N. MOZIKA SR ADV	B BHATTACHARJEE, AAG MR. S SEN GUPTA ,ADDL SR GA MEGHALAYA R COLNEY,GA MS. SG MOMIN ADDL SR GA ZE NONGKYNRIH GA A KUMAR, AG MEGHALAYA
8)	WP(C)/91/2019	DONBERT PYRBOT VS. STATE OF MEGHALAYA AND 2 ORS.	S. SARAOGI ML NONGPIUR SA SHALLAM DR. N. MOZIKA SR ADV	B BHATTACHARJEE AAG MR. S SEN GUPTA ADDL SR GA MEGHALAYA R COLNEY,GA MS. SG MOMIN ADDL SR GA ZE NONGKYNRIH GA A KUMAR, AG MEGHALAYA
9)	WP(C)/105/2019	MONOWAR SARKAR VS. STATE OF MEGHALAYA AND ORS.	S.A. SHEIKH S.K. HASSAN M. TLAU R.H. ALICE MR. CH THOMLUI A. KHAN	A THUNGWA, GA R COLNEY, GA A KUMAR, AG MEGHALAYA

10)	WP(C)/125/2019	WATCHINGTON SNA VS. STATE OF MEGHALAYA AND 11 ORS.	L. SHONGWAN I.L. MAWPHLANG MS.H PALE MR. SM SUNA	DR N MOZIKA PHILEMON NONGBRI MS.SA SHALLAM MR.ML NONGPIUR MR.A KHARWANLANG GA MS.A THUNGWA GA A KUMAR, AG MEGHALAYA
With	MC(WPC)/86/2019	WATCHINGTON SNA VS. STATE OF MEGHALAYA AND 11 ORS.	L. SHONGWAN I.L. MAWPHLANG MR. SM SUNA	DR N MOZIKA PHILEMON NONGBRI SA SHALLAM ML NONGPIUR A KUMAR, AG MEGHALAYA
Remarks: ALONGWITH CAVEAT PTN. NO.30/2019				
11)	WP(C)/149/2019	EFTHIN T. SANGMA AND 23 ORS. VS. THE UNION OF INDIA AND 4 ORS.	CR MARAK FS SANGMA GD SHIRA S ANAND SM SANGMA UB SANGMA MR. P.T. SANGMA	P CHETTRI D LYNGDOH B KHARWANLANG A PAUL ASG
With	MC(WPC)/105/2019	EFTHIN T. SANGMA AND 23 ORS. VS. THE UNION OF INDIA AND 4 ORS.	MR. P.T. SANGMA	A PAUL ASG
12)	WP(C)/266/2019	OM PRAKASH GOENKA AND 2 ORS. VS. THE UNION OF INDIA AND 4 ORS.	PHILEMON NONGBRI W JYRWA WS GAYANG C KHYRIEM ML NONGPIUR S SHALLAM L KHYRIEM	MR. A KUMAR, AG K PAUL CGC MR. ND CHULLAI AAG ZE NONGKYNRIH GA A PAUL ASG
With	MC(WPC)/173/2019	OM PRAKASH GOENKA AND 2 ORS. VS. THE UNION OF INDIA AND 4 ORS.	PHILEMON NONGBRI W JYRWA WS GAYANG C KHYRIEM ML NONGPIUR S SHALLAM L KHYRIEM	MR. A KUMAR, AG K PAUL CGC MR. ND CHULLAI AAG ZE NONGKYNRIH GA A PAUL ASG
13)	WP(C)/267/2019	RAJENDRO RAPSANG VS. UNION OF INDIA AND 4 ORS	MR PN NONGBRI MR. W JYRWA WS GAYANG MR. C KHYRIEM MR. L LYNGDOH SA CHALLAM MR. L KHYRIEM	MR. A KUMAR, AG MR. K PAUL K PAUL CGC MR. ND CHULLAI AAG ZE NONGKYNRIH GA A PAUL ASG
With	MC(WPC)/174/2019	RAJENDRO RAPSANG VS. UNION OF INDIA AND 4 ORS	MR PN NONGBRI MR. L KHYRIEM	MR. A KUMAR, AG K PAUL CGC MR. ND CHULLAI AAG ZE NONGKYNRIH GA A PAUL ASG
HEARING				
14)	WP(C)/53/2015	RFN/GD RAMESH VS. THE UNION OF INDIA	MR. BK DEB ROY MR. S DEKA MR. SD UPADHAYA	K PAUL CGC MR. R DEBNATH,CGC MRS R PAUL A DHAR

With	WP(C)/54/2015	RFN/GD SOMVIR VS. THE UNION OF INDIA	MR. BK DEB ROY MR. S DEKA MR. SD UPADHAYA HG BORUAH	K PAUL CGC R PAUL MR. R DEBNATH,CGC MRS. R DUTTA
15)	WP(C)/159/2016	EX NO. 113643 HAV/GD MILAP CHAND VS. THE UNION OF INDIA	S D UPADHYA MR. BK DEB ROY MR. S DEKA B DEB S SONOWAL MR. HG BARUAH	K PAUL CGC N MOZIKA CGC MR. R PAUL MRS. R DUTTA D LYNGDOH P SHOME P CHETTRI B KHARWANLANG
16)	WP(C)/114/2017	ABRAHAM NONGBET VS. STATE OF MEGHALAYA	S BHATTARCHARJEE SG MOMIN SK SINGH S MOMIN R KAR	MR. H KHARMIH GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA K KHAN, SR. GA MEGHALAYA
17)	WP(C)/248/2017	SENDRICK A. SANGMA VS. STATE OF MEGHALAYA	SG MOMIN S BHATTACHARJEE SK SINGH SIMSILCHIE G MOMIN R KAR	MR. A GOYAL MR. A CHOUDHURY J MORE MR. K BARUAH MR. S SEN B GHOSH A SARAF SR. ADV MR. M PRASAD K KHAN SC NEHU
18)	WP(C)/249/2017	PAUL HRANGKHAWL VS. STATE OF MEGHALAYA	S BHATTACHARJEE SG MOMIN SK SINGH SIMSILCHIE G MOMIN R KAR	J MORE MR. A GOYAL MR. A CHOUDHURY MR. K BARUAH B. GHOSH MR. S SEN A SARAF SR. ADV MR. M PRASAD K KHAN SC NEHU
19)	WP(C)/407/2016	MRS. MARVELYNE NONGRUM VS. THE UNION OF INDIA	PP BORA D KSOO GAUTAM CHOUDHURY	K PAUL CGC MR. S P SHARMA S SHRESHTHA MRS. T YANGI A DHAR MS SS GEWALI D LYNGDOH
With	MC(WPC)/9/2017	INDIAN BANK VS. MRS. MARVELYNE NONGRUM	MR. M SHARMA MS. E GURUNG SS GEWALI MS. S SHRESTHA MR. SP SHARMA	K PAUL CGC G CHOUDHURY

20)	WP(C)/44/2017	SMT. JOLLIN ANDREA SHYLLA VS. STATE OF MEGHALAYA	B MARBANIANG MR. P THAPA MR R DHAR MR. AR NATH S. CHAKRAVARTY M CH MOMIN JH MAWPHNIANG MR. HR NATH	K KHAN, ADDL SR GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA H.L. SHANGREISO R. MAJAW M. PRASAD S. SHALLAM, D. JYRWA, T.L. JYRWA B DEB MR. H ABRAHAM MS. P BHATTACHARJEE I. LYNQWA, SK ROY R COLLNEY, GA ZE NONGKYNRIH GA MS. A THUNGWA GA P. AGARWAL
21)	WP(C)/345/2017	KARBIN PYNGROPE VS. STATE OF MEGHALAYA	S THAPA S PANTHI P SHOME R PAUL S MYLLIEMNGAP A DHAR D LYNGDOH B KHARWANLANG MRS. R DUTTA MR. K PAUL	MR. R GURUNG, GA, MEGHALAYA MR. H KHARMIH R. DEBNATH, CGC B SHARMA G SHARMA P LYNGDOH K KHAN, ADDL SR GA, MEGHALAYA
22)	WP(C)/383/2017	NAZILA BEGUM VS. STATE OF MEGHALAYA	MS. QB LAMARE MS N GURUNG MS. S NONGRUM MR. S DEY	MR. R DEBNATH I LYNGKHOI G SHARMA MR. HL SHANGREISO MR. R MAJAW SK ROY MR. T SANGMA S SHALLAM MR. M PRASAD P AGARWAL, GA S SENGUPTA ADDL. SR. GA MEGHALAYA S BHATTACHARJEE GA MEGHALAYA MS. T.D.SANGMA MR. AH HAZARIKA MR H ABRAHAM G.A. MEGHALAYA
With	MC(WPC)/243/2018	NAZILA BEGUM VS. STATE OF MEGHALAYA AND 4 ORS.	QB LAMARE	A KUMAR, AG MEGHALAYA
23)	CRP/3/2018	ANGELINA LANGTE AND ANR. VS. SUSINA RYNDEM AND ANR.	JMT BLAH R LYNGDOH PS NONGBRI SR LYNGDOH	P PRADHAN S S YADAV I SUCHIANG A PAYENG POONAM YADAV
With	MC(CRP)/3/2018	ANGELINA LANGTE AND ANR. VS. SUSINA RYNDEM AND ANR.	JMT BLAH R LYNGDOH PS NONGBRI SR LYNGDOH	I SUCHIANG A PAYENG POONAM YADAV P PRADHAN

24)	CRP/22/2018	EARLE CLIFFORD KHARSYNTIEW VS. INDIAN BANK AND 9 ORS.	S THAPA S PANTHI R DUTTA P SHOME S MYLLIEMNGAP A DHAR B KHARWANLANG B KHARSAHNOH K PAUL	I PHAWA R SATEIN MR S DUTTA
With	MC(CRP)/23/2018	EARLE CLIFFORD KHARSYNTIEW VS. THE INDIAN BANK AND ORS	P SHOME P CHETTRI	
25)	WP(C)/177/2018	ABHAY TEWATIA VS. THE UNION OF INDIA AND 2 ORS.	ML NONGPIUR DS KAUNTAE SA SHALLAM S SARAOGI	K PAUL CGC S THAPA A DHAR Q KHARMAWLONG P SHOME D LYNGDOH A PAUL ASG
With	MC(WPC)/84/2018	ABHAY TEWATIA VS. THE UNION OF INDIA AND 2 ORS.	ML NONGPIUR	A PAUL ASG

NB:
ADVOCATES ON SANCTIONED LEAVE :

- 1) **MS. PD BUJARBURUAH, SR ADV ADVOCATE FROM 16-07-2019 TO 31-07-2019**
- 2) **MR. M SHARMA ADVOCATE FROM 25-07-2019 TO 05-08-2019**
- 3) **GS MASSAR SR ADV ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 4) **MR B KHYRIEM ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 5) **MR. PK BORAH ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 6) **D.S. KAUNTAE ADVOCATE FROM 29-07-2019 TO 01-08-2019**
- 7) **MR. S DEY ADVOCATE FROM 29-07-2019 TO 02-08-2019**

BY ORDER
REGISTRAR GENERAL



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

Web Site : <http://meghalayahighcourt.nic.in>

SECOND HALF FROM 02:00 PM
OR IMMEDIATELY AFTER THE DIVISION BENCH IS OVER.

WEDNESDAY the 31ST JULY, 2019

COURT ROOM. " 2 "

HON'BLE MR. JUSTICE H. S. THANGKHIEW

SAVE AND EXCEPT FOR DISABLED/PART-HEARD MATTERS, ADMISSION, ORDERS AND HEARING OF CIVIL REVISION PETITIONS; TRANSFER PETITIONS; FIRST APPEALS; SECOND APPEALS; REVIEW PETITIONS AND ALL CIVIL WRIT PETITIONS.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	WP(C)/85/2018	EMELINDA WARJRI VS. STATE OF MEGHALAYA AND 13 ORS.	AK AGARWAL M WAHLANG H ABRAHAM R COLNEY SP MAHANTA, SR. ADV B SYNREM S PDE MS. A THUNGWA B THABAH D SYRTI	MR. KP BHATTACHARJEE TL JYRWA S BHATTACHARJEE, GA I LYNGWA, GA MR. R GURUNG, ADDL. SR GA MEGHALAYA MR. K BARUAH, GA Z E NONGKYNRIH GA K KHAN, SR. GA MEGHALAYA
2)	WP(C)/468/2018	MOKBUL HUSSAIN SHEIKH VS. STATE OF MEGHALAYA AND 4 ORS.	SA SHEIKH CH THOMLUI SK HASSAN RH ALICE A KHAN	MR H ABRAHAM G.A. MEGHALAYA MR. HL SHANGREISO MR. R MAJAW MR. M PRASAD S SHALLAM S ROY T D SANGMA A KHARSHIING A KUMAR, AG MEGHALAYA

3)	WP(C)/469/2018	ABDUL BASHID SARKAR VS. STATE OF MEGHALAYA AND 4 ORS.	SA SHEIKH CH THOMLUI SK HASSAN A KHAN	MR H ABRAHAM G.A. MEGHALAYA A KHARSHIING TD SANGMA MR. HL SHANGREISO MR. R MAJAW S ROY A KUMAR, AG MEGHALAYA
4)	WP(C)/470/2018	ABDUL MATIN AKOND VS. STATE OF MEGHALAYA AND 4 ORS.	SA SHEIKH CH THOMLUI SK HASSAN A KHAN	MR H ABRAHAM G.A. MEGHALAYA MR. R MAJAW TD SANGMA MR. HL SHANGREISO S ROY A KHARSHIING MS. A THUNGWA, GA ZE NONGKYNRIH, GA A KUMAR, AG MEGHALAYA
5)	WP(C)/471/2018	SOPIKUL ISLAM VS. STATE OF MEGHALAYA AND 4 ORS.	SA SHEIKH CH THOMLUI SK HASSAN A KHAN	MR H ABRAHAM G.A. MEGHALAYA MR. HL SHANGREISO MR. R MAJAW MR. M PRASAD S SHALLAM S ROY A KHARSHIING TD SANGMA MS. A THUNGWA, GA A KUMAR, AG MEGHALAYA
6)	WP(C)/40/2019	TECHNO ELECTRIC AND ENGINEERING CO. LTD. AND ANR. VS. MEGHALAYA ENERGY CORPORATION LTD. AND 8 ORS.	MR. S. THAPA MR. S. PANTHI MRS. R. DUTTA MR. S. MYLLIEMNGAP MR. A. DHAR MS. B. KHARWANLANG MS. B. KHARSAHNOH MS. Q. KHARMAWLONG MS. P. CHETTRI P SHOME MR. K PAUL	MR. M PRASAD ML NONGPIUR MR. S SEN S SHALLAM MR. R MAJAW E BLAH DR. N. MOZIKA SR ADV
With	MC(WPC)/65/2019	MEGHALAYA ENERGY CORPORATION LTD. AND 6 ORS. VS. TECHNO ELECTRIC AND ENGINEERING CO. LTD. AND 3 ORS.	MR. S SEN DR. N. MOZIKA, SR ADV	K PAUL
7)	WP(C)/65/2019	THE MANAGING COMMITTEE OF GARODUBI HIGHER SECONDARY SCHOOL AND ANR. VS. STATE OF MEGHALAYA AND 3 ORS.	R. MAJAW S.K. ROY A. KHARSHIING T.D. SANGMA MR. H.L. SHANGREISO	R COLNEY, GA A KHARWANLANG, GA A KUMAR, AG MEGHALAYA

With	MC(WPC)/38/2019	THE MANAGING COMMITTEE OF GARODUBI HIGHER SECONDARY SCHOOL AND ANR. VS. STATE OF MEGHALAYA AND 3 ORS.	A. KHARSHIING S.K. ROY R. MAJAW T.D. SANGMA MR. H.L. SHANGREISO	A KUMAR, AG MEGHALAYA
8)	WP(C)/127/2019	BISHNU CHETTRI VS. STATE OF MEGHALAYA AND ANR.	MRS. M.K. SAH A.G MOMIN T. YANGI S. KHONGTHAW MR. A.S. SIDDIQUI	B BHATTACHARJEE, AAG A KHARWANLANG GA DR N MOZIKA SR ADV MS. A THUNGWA GA ML NONGPIUR A KUMAR, AG MEGHALAYA
9)	WP(C)/143/2019	PHILLIP M. SANGMA AND 2 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	S BHATTACHARJEE S.K SINGH S MOMIN R KAR	R COLNEY, GA A KUMAR, AG MEGHALAYA
10)	WP(C)/198/2019	AJAY KUMAR AND 191 ORS. VS. THE UNION OF INDIA AND 3 ORS.	SA SHALLAM ML NONGPIUR DR. N MOZIKA, SR. ADV.	MRS. R DUTTA A PAUL ASG
11)	WP(C)/199/2019	SUDAMA YADAV VS. THE UNION OF INDIA AND 5 ORS.	M JHA T TOI BS DKHAR MR. R JHA	MRS. R DUTTA Q KHARMAWLONG K PAUL CGC P SHOME A PAUL ASG
With	MC(WPC)/139/2019	SUDAMA YADAV VS. THE UNION OF INDIA AND 5 ORS.	M JHA T TOI BS DKHAR MR. R JHA	A PAUL ASG
HEARING				
12)	WP(C)/144/2016	RAJIB KUMAR SARKAR VS. THE UNION OF INDIA	MR. J KALITA G ALAM B DEB MRS S BHATTACHARJEE MS. P BHATTACHARJEE B GHOSH U SHARMA MS. NK GIRI PD NAIR	MR. K PAUL MR. S THAPA R PAUL P SHOME A DHAR MRS. R DUTTA D LYNGDOH B KHARWANLANG
13)	CRP/35/2018	M/S VIRGO CEMENTS LTD. AND ANR. VS. PUNJAB NATIONAL BANK AND 2 ORS.	S THAPA S PANTHI R DUTTA P SHOME S MYLLIEMNGAP A DHAR B KHARWANLANG B KHARSAHNOH Q KHARMAWLONG P CHETTRI D SAHA R KHARISA K PAUL	A GANGULI I KHONGWANG A DHANUKA B DEKA MR. BK DAS

With	MC(CRP)/2/2019	PUNJAB NATIONAL BANK AND 2 ORS. VS. M/S VIRGO CEMENTS LTD. AND ANR.	MR. BK DAS I KONGWANG A GANGULI	K PAUL
14)	WP(C)/78/2018	EDIT SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	TR MARAK PK BORAH	MR. H KHARMIH GA MEGHALAYA KP BHATTACHARJEE K KHAN, SR. GA MEGHALAYA
15)	WP(C)/198/2017	HILLFORD THANGKHIEW VS. STATE OF MEGHALAYA	L PHANJAM LT NGAIHTE C PASSAH N SYNGKON	MR. H ABRAHAM MR. K PAUL R PAUL MR. H KHARMIH MR. S THAPA B KHARWANLANG P AGARWAL,GA S SEN GUPTA ADDL SR GA A DHAR MS. A THUNGWA GA K KHAN, ADDL SR GA, MEGHALAYA
With	MC(WPC)/129/2017	HILLFORD THANGKHIEW VS. STATE OF MEGHALAYA	L PHANJAM N SYNGKON	K KHAN, ADDL SR GA, MEGHALAYA
	WP(C)/257/2019	BAREMDOR THANGKHIEW AND ANR. VS. STATE OF MEGHALAYA AND 3 ORS.	L PHANJOM C PASSAH R LAKIANG N SYNGKON	K PAUL ZE NONGKYNRIH GA A KUMAR, AG MEGHALAYA
16)	WP(C)/40/2015	SMT SUJATA DEB ROY VS. STATE OF MEGHALAYA	MS. M CHAKRABORTY MR. LR DAS	P AGARWAL S BHATTACHARJEE GA MEGHALAYA MR. R CHOUDHURY MS. B DAS T L JYRWA MR. S CHANGKIJA KP BHATTACHARJEE GA MEGHALAYA MR. B BHATTACHARJEE
With	MC(WPC)/41/2015	SMT SUJATA DEB ROY VS. STATE OF MEGHALAYA	MS. M CHAKRABORTY MR. LR DAS	P AGARWAL
17)	WP(C)/406/2016	SHRI. RAJIB KUMAR SARKAR VS. THE UNION OF INDIA	SK HASSAN B DEB S. BHATTACHARJEE MR. J KALITA MS. P BHATTACHARJEE	K PAUL CGC MR. R PAUL D. KHARWANLANG A DHAR P CHETTRI D LYNGDOH MRS. R DUTTA S.THAPA
With	MC(WPC)/212/2016	SHRI. RAJIB KUMAR SARKAR VS. THE UNION OF INDIA	SK HASSAN B DEB MR. J KALITA	CGC MR. R PAUL K PAUL CGC

18)	WP(C)/172/2017	CLAMINGSTAR NONGSIEJ vs. STATE OF MEGHALAYA	MS. S BHATTACHARJEE MS. SG MOMIN SK SINGH MR. AR NATH MR. R KAR	KV KHARLYNGDOH K KONYAK GJS MARNGAR MM KHARLYNGDOH K LANGSTANG TL JYRWA P AGARWAL P YOBIN YAPA W LAMIN MR. H ABRAHAM MS. V. EBIYA KP BHATTACHARJEE GA MEGHALAYA ZE.NONGKYNRIH S.CHETTRI MS. A THUNGWA R GURUNG, ADDL SR GA SMTI.S SHYAM SHRI.T LYNGKHOI I LYNGWA
19)	WP(C)/285/2017	M/S UMADUTT INDUSTRIES LTD vs. STATE OF MEGHALAYA	MR. P BARUAH MRS. P DAS MR. A GOYAL Z ISLAM MR. SP SHARMA P. ROY MR. K AGARWAL NN DUTTA B GHOSH DR. A SARAF SR ADV	P. AGARWAL R. DUBEY K.N. CHOUDHURY MR. N. MOZIKA R. JHA M. JHA K PAUL CGC A DHAR MS DUTTA A PAUL ASG MR. H KHARMIH GA MEGHALAYA
With	MC(WPC)/185/2017	M/S UMADUTT INDUSTRIES LTD vs. STATE OF MEGHALAYA	DR A SARAF, SR. ADV	MR. H KHARMIH
20)	WP(C)/348/2017	ALL GARO HILLS P.W.D LABOUR UNION vs. STATE OF MEGHALAYA	SG MOMIN S BHATTACHARJEE SK SINGH S MOMIN MR. R KAR	K KHAN SR GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA
21)	WP(C)/37/2018	BRALINSTAR SADD vs. STATE OF MEGHALAYA AND 3 ORS.	AK AGARWAL M WAHLANG H ABRAHAM S PDE R THAPA R COLNEY MS. A THUNGWA SP MAHANTA SR. ADV.	MR. KP BHATTACHARJEE S BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA

22)	WP(C)/63/2018	JYLLI EWSINGH MARWEIN AND ANR. VS. STATE OF MEGHALAYA AND 5 ORS.	R MAJAW M PRASAD S ROY S SHALLAM TD SANGMA A.KHARSHIING HL SHANGREISO	S SENGUPTA ADDL. SR. GA MEGHALAYA L SHONGWAN IL MAWPHLANG A.KHARWANLANG GA MS.B NONGBSAP MRS.S BHATTACHARJEE GA K KHAN, SR. GA, MEGHALAYA
23)	WP(C)/259/2018	AKTAR ALI VS. STATE OF MEGHALAYA AND 4 ORS.	QB LAMARE N GURUNG A PASSAH S NONGRUM CR MARAK S DEY	MR. R GURUNG, GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
With	MC(WPC)/134/2018	AKTAR ALI VS. STATE OF MEGHALAYA AND 4 ORS.	QB LAMARE N GURUNG A PASSAH S NONGRUM CR MARAK S DEY	MR. R GURUNG, GA, MEGHALAYA K KHAN, SR. GA MEGHALAYA
24)	WP(C)/392/2018	AMRESH KUMAR AND 6 ORS. VS. THE UNION OF INDIA AND ANR.	GD SHIRA CR MARAK S ANAND FS SANGMA UB SANGMA PT SANGMA	D LYNGDOH A PAUL ASG A DHAR R DUTTA B KHARWANLANG
25)	WP(C)/466/2018	BIOLIN KURBAH VS. HINDUSTAN PETROLEUM CORPORATION LIMITED AND ANR.	SK HASSAN MR. R GURUNG MR. SA SHEIKH K KHAN SR ADV	MR. R MAJAW A KHARSHIING TD SANGMA SK ROY DR CHEN MR. L LYNGDOH J MARBANIANG HL SHANGREISO
With	MC(WPC)/251/2018	BIOLIN KURBAH VS. HINDUSTAN PETROLEUM CORPORATION LIMITED AND ANR.	SK HASSAN K KHAN SR ADV	MR. HL SHANGREISO
	MC(WPC)/169/2019	BIOLIN KURBAH VS. HINDUSTAN PETROLEUM CORPORATION LTD. AND ANR.	SK HASSAN	HL SHANGREISO

MC(WPC)/170/2019 BIOLIN KURBAH
VS.
HINDUSTAN
PETROLEUM
CORPORATION LTD.
AND ORS.

MR. K KHAN SR ADV
SK HASSAN

MR. L LYNGDOH
HL SHANGREISO

NB:

ADVOCATES ON SANCTIONED LEAVE :

- 1) MS. PD BUJARBURUAH, SR ADV ADVOCATE FROM 16-07-2019 TO 31-07-2019**
- 2) MR. M SHARMA ADVOCATE FROM 25-07-2019 TO 05-08-2019**
- 3) DR. N. MOZIKA, SR. ADV. ADVOCATE FROM 31-07-2019 TO 31-07-2019**
- 4) PHILEMON NONGBRI ADVOCATE FROM 31-07-2019 TO 31-07-2019**
- 5) MR. P NONGBRI ADVOCATE FROM 31-07-2019 TO 31-07-2019**
- 6) GS MASSAR SR ADV ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 7) MR B KHYRIEM ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 8) MR. PK BORAH ADVOCATE FROM 29-07-2019 TO 02-08-2019**
- 9) D.S. KAUNTAE ADVOCATE FROM 29-07-2019 TO 01-08-2019**
- 10) MR. S DEY ADVOCATE FROM 29-07-2019 TO 02-08-2019**

**BY ORDER
REGISTRAR GENERAL**



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

Web Site : <http://meghalayahighcourt.nic.in>

SECOND HALF FROM 02:00 PM
OR IMMEDIATELY AFTER THE DIVISION BENCH IS OVER.

THURSDAY the 01ST AUGUST, 2019

COURT ROOM. " 2 "

HON'BLE MR. JUSTICE H. S. THANGKHIEW

SAVE AND EXCEPT FOR DISABLED/PART-HEARD MATTERS, ADMISSION, ORDERS AND HEARING OF CIVIL REVISION PETITIONS; TRANSFER PETITIONS; FIRST APPEALS; SECOND APPEALS; REVIEW PETITIONS AND ALL CIVIL WRIT PETITIONS.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	WP(C)/179/2019	JOHNY MARBOH VS. STATE OF MEGHALAYA AND ANR.	TH RAKESH SINGH O SHYLLA L KHIANGTE	A KHARWANLANG GA A KUMAR, AG MEGHALAYA
2)	CRP/9/2017	MS GREEN VALLIEY INDUSTRIES LTD. VS. CFM ASSETS RECONSTRUCTION PVT. LTD	P SHOME MR. S THAPA R PAUL MR. S PANTHI S MYLLIEMNGAP D DIENGDOH A DHAR D LYNGDOH K PAUL	MR. R JHA
With	MC(CRP)/5/2017	M/S GREEN VALLEY INDUSTRIES LTD. VS. CFM ASSETS RECONSTRUCTION PVT. LTD	I PHAWA S WORTHING S DUTTA	P SHOME MR. S THAPA R PAUL MR. S PANTHI S MYLLIEMNGAP D DIENGDOH A DHAR MR. K PAUL
3)	WP(C)/368/2018	AIAN TERENCE M. MOMIN VS. THE MEGHALAYA LEGISLATIVE ASSEMBLY AND 3 ORS.	A THAPA J CHOUDHURY B CH MOMIN T CH SANGMA JM THANGKHIEW	S.SEN SR. GA MR. ND CHULLAI AAG MR H ABRAHAM G.A. MEGHALAYA A KHARWANLANG, GA R COLNEY, GA K KHAN, SR. GA MEGHALAYA

With	MC(WPC)/198/2018	AIAN TERENCE M. MOMIN VS. THE MEGHALAYA LEGISLATIVE ASSEMBLY AND 3 ORS.	A THAPA J CHOUDHURY B CH MOMIN T CH SANGMA JM THANGKHIEW	K KHAN, SR. GA MEGHALAYA
4)	WP(C)/510/2018	DAHUNSHISHA RYNJAH AND 5 ORS. VS. THE MEGHALAYA PUBLIC SERVICE COMMISSION AND 3 ORS.	K KONYAK KV KHARLYNGDOH S CHHETRI Y EBIYA W LAMIN S SHYAM P YOBIN	D LYNGDOH A DHAR P SHOME K PAUL
5)	WP(C)/519/2018	5310022 A BASUMATARI AND 220 ORS. VS. THE UNION OF INDIA AND 8 ORS.	R MAJAW M PRASAD S SHALLAM A KHARSHIING TD SANGMA SK ROY HL SHANGREISO	A DHAR MRS. R DUTTA B KHARWANLANG A PAUL ASG
6)	WP(C)/101/2019	ANAMIKA DUTTA VS. STATE OF MEGHALAYA AND 14 ORS.	MS. Q.B. LAMARE N. GURUNG S. NONGRUM A.R. PASSAH L. RALTE S. DEY	R COLNEY,GA G SHARMA MR. B LAITMON MR. R DEBNATH,CGC MS. A THUNGWA GA B NONGBET A KUMAR, AG MEGHALAYA
7)	WP(C)/102/2019	KAIND S. MARAK AND 6 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	U.B. SANGMA F.S. SANGMA S. ANAND G.D. SHIRA C.R. MARAK S. SANGMA MR. P.T. SANGMA	MS. A THUNGWA, GA R COLNEY, GA MR. S SEN, SR GA A KUMAR, AG MEGHALAYA
8)	WP(C)/113/2019	BIHARI SINGHA VS. THE UNION OF INDIA AND 5 ORS.	S CHAKRAVARTY, SR. ADV E. SLONG	MRS. R DUTTA A DHAR P CHETTRI D LYNGDOH A PAUL ASG
9)	WP(C)/128/2019	THE SHILLONG MUNICIPAL EMPLOYEES ASSOCIATION VS. STATE OF MEGHALAYA AND 2 ORS.	MRS. M.K. SAH A.G MOMIN T. YANGKYI S. KHONGTHAW MR. A.S SIDDIQUI	MS A THUNGWA, GA MS. P BHATTACHARJEE K BARUA A KUMAR, AG MEGHALAYA
10)	WP(C)/131/2019	ANWARUL KADIR VS. STATE OF MEGHALAYA AND 3 ORS.	S.K HASSAN CH THOMLUI SA SHEIKH	A KHARWANLANG, GA ZE NONGKYNRIH, GA I LYNGWA, GA A KUMAR, AG MEGHALAYA
11)	WP(C)/136/2019	AMZAD ALI VS. STATE OF MEGHALAYA AND 6 ORS.	P AGARWAL E.W PAKYNTEIN DR. A TODI	MR. ND CHULLAI, ADDL. AG R COLNEY, GA MS. A THUNGWA, GA A KUMAR, AG MEGHALAYA

12)	WP(C)/138/2019	SOYADUR RAHMAN VS. STATE OF MEGHALAYA AND 5 ORS.	P KHARKONGOR K CHISA P RIAHTAM MR. MF QURESHI	MR H ABRAHAM G.A. MEGHALAYA A KUMAR, AG MEGHALAYA
<u>HEARING</u>				
13)	WP(C)/62/2016	SHRI S N CHAUDHARY VS. THE UNION OF INDIA	A CHAKRABORTY MS. M JHA MR. R JHA BS DKHAR T TOI	K PAUL CGC MR. S THAPA P SHOME MS Q KHARMAWLONG A DHAR D LYNGDOH MRS R DUTTA R PAUL P CHETTRI
With	MC(WPC)/33/2016	SHRI S N CHAUDHARY VS. THE UNION OF INDIA	A CHAKRABORTY MS. M JHA B.S DKHAR T TOI MR. R JHA	K PAUL CGC D LYNGDOH P SHOME Q KHARMAWLONG A DHAR P CHETTRI S THAPA MRS. R DUTTA R PAUL
14)	WP(C)/157/2016	MRS CHANDRAKALA AND ANR VS. THE UNION OF INDIA AND ORS	S SONOWAL MR. BK DEB ROY MR. S DEKA B DEB A SYNREM MR. SD UPADHAYA MR. HG BARUAH	MR. S THAPA P SHOME K PAUL CGC R PAUL DR N MOZIKA A DHAR Q KHARMAWLONG D LYNGDOH
15)	WP(C)/232/2016	SHRI. MJENDRO B. MARAK VS. STATE OF MEGHALAYA	MRS. SK.NONGRUM MR. R MAJAW MR. M PRASAD TD SANGMA D SYRTI SK ROY A KHARSHIING MR. HL SHANGREISO	MR. R GURUNG, GA, MEGHALAYA K BARUA GA MEGHALAYA K KHAN SR GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA R COLNEY, GA P LYNGDOH
16)	WP(C)/239/2016	HIMA MAWLONG SIRDARSHIP VS. STATE OF MEGHALAYA	MR. R MAJAW MR. M PRASAD S SHALLAM SK ROY TD SANGMA MR. HL SHANGREISO	K BARUA S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA A KUMAR AG MEGHALAYA A KHARWANLANG GA
With	MC(WPC)/124/2016	HIMA MAWLONG SIRDARSHIP VS. STATE OF MEGHALAYA	MR. R MAJAW MR. M PRASAD S SHALLAM MR. HL SHANGREISO	K KHAN, ADDL SR GA, MEGHALAYA

17)	WP(C)/372/2016	SMTI. PRABATI THAPA VS. THE UNION OF INDIA	MR. R MAJAW MR. M PRASAD S K ROY TD SANGMA MR. HL SHANGREISO	N MOZIKA CGC P CHETRI P SHOME MRS. R DUTTA A PAUL ASG B KHARWANLANG Q KHARMAWLONG
18)	FA/2/2017	ORIENTAL INSURANCE CO. LTD. VS. A.J. THOMAS	MR. I AHMED	MRS S BHATTACHARJEE SK SINGH MR. R KAR
With	MC(FA)/5/2017	ORIENTAL INSURANCE CO. LTD. VS. A.J. THOMAS	MR. I AHMED	MRS S BHATTACHARJEE MR. R KAR
19)	WP(C)/63/2017	SHRI. ARBINSON THANGKHIEW VS. STATE OF MEGHALAYA	F KHARSYIEMIONG MRS. NG SHYLLA	S SENGUPTA ADDL. SR. GA MEGHALAYA P AGARWAL TL JYRWA MR. H ABRAHAM I LYNGWA K KHAN SR GA MEGHALAYA MR. KP BHATTACHARJEE R COLNEY, GA MS. A THUNGWA
20)	WP(C)/187/2017	KAMESH KUMAR ROY VS. THE UNION OF INDIA	P LYNGDOH MR. R GURUNG	K. PAUL CGC P. SHOME B. KHARWANLANG S. THAPA., D SAHA P CHETTRI R DUTTA A DHAR A PAUL ASG
21)	WP(C)/357/2017	MD. ABDUS SAMAD SHEIKH VS. STATE OF MEGHALAYA	A SINHA S RANA MR. K SUNAR	K BARUA S SENGUPTA ADDL. SR. GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA S ROY MR. HL SHANGREISO MR. R MAJAW MR. M PRASAD S SHALLAM MR. T SANGMA MS. T.D.SANGMA K KHAN, ADDL SR GA, MEGHALAYA
22)	WP(C)/102/2018	LAKSHMI DAS VS. THE UNION OF INDIA AND 6 ORS.	R SUMER ZE NONGKYNRIH E SLONG J TIGGA S CHAKRAWARTY SR. ADV.	MR. R DEBNATH,CGC MRS. T YANGI MS W LYNGDOH SA LALOO A PAUL ASG

23)	WP(C)/525/2018	LICTISITHA D SHIRA VS. STATE OF MEGHALAYA AND 5 ORS.	UB SANGMA GD SHIRA S ANAND FS SANGMA CR MARAK PT SANGMA	ND CHULLAI, ADDL. AG MR. R GURUNG, GA, MEGHALAYA R COLNEY, GA MS. A THUNGWA, GA A KUMAR, AG MEGHALAYA
With	MC(WPC)/59/2019	LICTISITHA D. SHIRA VS. STATE OF MEGHALAYA AND 5 ORS.	MR. P.T. SANGMA	A KUMAR, AG MEGHALAYA

- NB:**
ADVOCATES ON SANCTIONED LEAVE :
- 1) MR. M SHARMA ADVOCATE FROM 25-07-2019 TO 05-08-2019**
 - 2) GS MASSAR SR ADV ADVOCATE FROM 29-07-2019 TO 02-08-2019**
 - 3) MR B KHYRIEM ADVOCATE FROM 29-07-2019 TO 02-08-2019**
 - 4) MR. PK BORAH ADVOCATE FROM 29-07-2019 TO 02-08-2019**
 - 5) D.S. KAUNTAE ADVOCATE FROM 29-07-2019 TO 01-08-2019**
 - 6) MR. S DEY ADVOCATE FROM 29-07-2019 TO 02-08-2019**

BY ORDER
REGISTRAR GENERAL



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

Web Site : <http://meghalayahighcourt.nic.in>

SECOND HALF FROM 02:00 PM
OR IMMEDIATELY AFTER THE DIVISION BENCH IS OVER.

FRIDAY the 02ND AUGUST, 2019

COURT ROOM. " 2 "

HON'BLE MR. JUSTICE H. S. THANGKHIEW

SAVE AND EXCEPT FOR DISABLED/PART-HEARD MATTERS, ADMISSION, ORDERS AND HEARING OF CIVIL REVISION PETITIONS; TRANSFER PETITIONS; FIRST APPEALS; SECOND APPEALS; REVIEW PETITIONS AND ALL CIVIL WRIT PETITIONS.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	WP(C)/493/2018	M/S VISHAL PHARMA VS. STATE OF MEGHALAYA	S RAJPUT D NENGNONG A S TAPADAR D HUSSAIN	MR. B BHATTACHARJEE AAG Z E NONGKYNRIH GA I LYNOWA GA A KUMAR, ADVOCATE GENERAL
2)	WP(C)/498/2018	M.P. SMALL SCALE DRUG MANUFACTURERS ASSOCIATION AND ANR. VS. STATE OF MEGHALAYA AND 3 ORS.	M DAS E GURUNG S SHRESTHA K PRAKASH S CHAKRAWARTY SENIOR ADVOCATE A JOSHI SS GEWALI	B BHATTACHARJEE,A DDL AG ZE NONGKYNRIH, GA I LYNOWA GA A KUMAR, AG MEGHALAYA
3)	WP(C)/520/2018	SULOCHANA THAPA VS. STATE OF MEGHALAYA AND 4 ORS.	S THAPA S PANTHI P SHOME R DUTTA A DHAR D LYNGDOH B KHARWANLANG K PAUL	R COLNEY, GA I LYNOWA, GA MS. A THUNGWA GA G SHARMA R DEBNATH, CGC ND CHULLAI, AAG MR H ABRAHAM G.A. MEGHALAYA A KUMAR, AG MEGHALAYA

4)	WP(C)/528/2018	M/S ASSOCIATION OF PHARMACEUTICAL MANUFACTURERS VS. THE STATE OF MEGHALAYA	D HUSSAIN AS TAPADAR S RAJPUT	B BHATTACHARJEE ADDL AG ZE NONGKYNRIH, GA I LYNGWA GA A KUMAR, AG MEGHALAYA
5)	WP(C)/541/2018	KRISHNA AVTAR SINGH VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA S PANTHI P SHOME R DUTTA P CHETTRI S MYLLIEMNGAP B KHARSOHNOH A DHAR B KHARWANLANG D LYNGDOH K PAUL	SG MOMIN SR GA MEGHALAYA S MOMIN MR. S SEN SR GA A KUMAR, AG MEGHALAYA
6)	WP(C)/44/2019	RAJESH M.V. AND 27 ORS. VS. THE UNION OF INDIA AND ANR.	MR. M.L. NONGPIUR SA CHALLAM WS GAYANG MR. M. CHANDA	P SHOME R DUTTA D LYNGDOH A PAUL ASG
7)	WP(C)/153/2019	HIRALAL RABHA VS. STATE OF MEGHALAYA AND 4 ORS.	CH THOMLUI SK HASSAN SA SHEIKH	MS. A THUNGWA, GA A KUMAR, AG MEGHALAYA
With	MC(WPC)/108/2019	HIRALAL RABHA VS. STATE OF MEGHALAYA AND 4 ORS.	CH THOMLUI SK HASSAN SA SHEIKH	MS. A THUNGWA, GA A KUMAR, AG MEGHALAYA
8)	WP(C)/159/2019	ARINDAM KHONGTOREM VS. THE CANTONMENT BOARD, SHILLONG AND 2 ORS.	FZ NONGBRI P ROY KP BHATTACHARJEE	R COLNEY D SYRTI J RYMBAI SP MAHANTA SC CANTONMENT BOARD
With	MC(WPC)/110/2019	ARINDAM KHONGTOREM VS. THE CANTONMENT BOARD, SHILLONG AND 2 ORS.	FZ NONGBRI P ROY KP BHATTACHARJEE	R COLNEY SP MAHANTA SC CANTONMENT BOARD
9)	WP(C)/216/2019	RAKBAN G. MOMIN VS. STATE OF MEGHALAYA AND 4 ORS.	SA SHALLAM ML NONGPIUR DR N MOZIKA, SR. ADV PHILEMON NONGBRI	KP BHATTACHARJEE GA MEGHALAYA MR. R KAR MRS S BHATTACHARJEE SK SINGH S MOMIN A KUMAR, AG MEGHALAYA
With	MC(WPC)/146/2019	RAKBAN G. MOMIN VS. STATE OF MEGHALAYA AND 4 ORS.	SA SHALLAM ML NONGPIUR PHILEMON NONGBRI	A KUMAR, AG MEGHALAYA

10)	WP(C)/217/2019	THANGKAN CH. MARAK VS. STATE OF MEGHALAYA AND 4 ORS.	SA SHALLAM ML NONGPIUR DR. N. MOZIKA, SR. ADV PHILEMON NONGBRI	KP BHATTACHARJEE GA MEGHALAYA MR. R KAR MRS S BHATTACHARJEE SK SINGH S MOMIN ZE NONGKYNRIH, GA A KUMAR, AG MEGHALAYA
With	MC(WPC)/147/2019	THANGKAN CH. MARAK VS. STATE OF MEGHALAYA AND 4 ORS.	SA SHALLAM ML NONGPIUR PHILEMON NONGBRI	A KUMAR, AG MEGHALAYA
HEARING				
11)	WP(C)/202/2015	SMT GRATIFY GRETТА CHEN VS. STATE OF MEGHALAYA	MR. SM SUNA IL MAWPHLANG MRS. Y SHYLLA MR. H KHARMIH	MR. S SEN GUPTA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA
Remarks: PART HEARD.				
12)	WP(C)/161/2017	ALBERT SUTING VS. STATE OF MEGHALAYA	MR. D GANGTE MR. WM SANGMA MS. M DEVI BK BISWA MR M HALDER K KHAMPA DN MEKRISUH JM SANGMA MR. KC GAUTAM	P. AGARWAL G.A S. BHATTACHARJEE,G .A H. ABRAHAM I. LYNGWA G.A. KP BHATTACHARJEE GA MEGHALAYA TL JYRWA GA MS. A THUNGWA GA ZE NONGKYNRIH GA K KHAN, SR. GA MEGHALAYA
Remarks: PART HEARD				
13)	WP(C)/323/2015	R RAMU VS. THE UNION OF INDIA	MR. BK DEB ROY MR. S DEKA MR. SD UPADHAYA MR. R JHA MRS. M JHA T TOI	K PAUL CGC R PAUL MR. S THAPA A DHAR D LYNGDOH MRS. R DUTTA P SHOME
14)	WP(C)/294/2015	MD ZAKARIA VS. STATE OF MEGHALAYA	MR. SD UPADHAYA MR. S DEKA J SHOME GS MASSAR SR ADV MR. JM THANGKHIEW L PHAWA MR. BK DEB ROY	DR N MOZIKA SR ADV B KHYRIEM GA MEGHALAYA SA SHALLAM S SENGUPTA ADDL. SR. GA MEGHALAYA ML NONGPIUR K KHAN, SR. GA MEGHALAYA

15)	CRP/14/2016	SHRI MANIK DHAR VS. INDIAN OVERSEAS BANK	MR. S THAPA MR. S PANTHI MR. R DUTTA MR. R PAUL GA DKHAR P SHOME MR. A DAS S MYLLIEMNGAP A DHAR MR. K PAUL	MRS. T YANGI B NONGSPUNG MS. S G MOMIN T YANGI B
With	MC(CRP)/9/2016	SHRI MANIK DHAR VS. INDIAN OVERSEAS BANK	MR. S THAPA MR. S.PANTHI MRS. R DUTTA MR. R PAUL GA DKHAR P SHOME MR. A DAS S MYLLIEMNGAP MR. K PAUL	MRS. T YANGI B NONGSPUNG MS. S G MOMIN
16)	CRP/35/2016	SMT. ROSINA JYRWA VS. SHRI. IMBRIKUT JYRWA	MR. JM THANGKHIEW MR. S THAPA MR. R PAUL D MUKHIM P SHOME B KHARWANLANG MR. K PAUL	MR. H NONGKHLAW S SEN MR. R MAJAW MR. M PRASAD E BLAH RG BAREH
17)	WP(C)/171/2016	SHRI PAIALAST IAWROD VS. K.H.A.D.C	MR. BM ROY DOLLOI MR. BMR CHYNE	H KHYRIEM P.S NONGBRI SC KHADC MR. VGK KYNTA SR ADV V MAWLIEH MR B KHYRIEM
With	MC(WPC)/83/2016	SHRI PAIALAST IAWROD VS. K.H.A.D.C	MR. BM ROY DOLLOI MR. BMR CHYNE	P.S NONGBRI SC KHADC
18)	WP(C)/135/2017	NAZARETH HOSPITAL SOCIETY VS. THE UNION OF INDIA	K CHISA P KHARKONGOR MR. A DEY MF QURESHI	M PRASAD MS. N HAWALIA MR. S DEY TD SANGMA MR. S SAIKIA
With	MC(WPC)/218/2017	NAZARETH HOSPITAL SOCIETY VS. THE UNION OF INDIA	MS. K CHISA P KHARKONGOR MR. MF QURESHI	MR. M PRASAD
	MC(WPC)/177/2019	THE UNION OF INDIA AND 7 ORS. VS. NAZARETH HOSPITAL SOCIETY AND ANR.	A DEY	MF QURESHI
19)	CRP/1/2018	MD. ABDULLAH SK VS. SMTI. JYOSTNA BEWA	MR. S PANDIT AG MOMIN MS T YANGKYI M.K. SAH S KHONGTHAW MR. AS SIDDIQUI	MR. S JINDAL P BISWAKARMA MR. S RANA A KHARSHIING A SINHA MR. S SEN MR. E NONGBRI MISS. D NENGNONG B KHARWANLANG K PAUL A DHAR D LYNGDOH MR. VK JINDAL SR ADV

20)	WP(C)/30/2018	KHETADHOWA SSA UP SCHOOL MANAGING COMMITTEE VS. STATE OF MEGHALAYA AND 8 ORS.	N GURUNG MS. QB LAMARE MS. S NONGRUM S DEY	P AGARWAL R. MAJAW., S.K. ROY., S. SHALLAM., M. PRASAD., T. SANGMA., A.S SIDDIQUI A.G MOMIN MS T YANGKYI M K SAH S KHONGTHAW D SYRTI TD SANGMA KP BHATTACHARJEE GA MEGHALAYA ZE NONGKYNRIH GA MEGHALAYA A KHARSHIING I LYNGWA, GA MS. A THUNGWA, GA R COLNEY, GA H.L. SHANGREISO
With	MC(WPC)/18/2018	KHETADHOWA SSA UP SCHOOL MANAGING COMMITTEE VS. STATE OF MEGHALAYA AND 8 ORS.	N GURUNG S DEY	P AGARWAL

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MR. M SHARMA ADVOCATE FROM 25-07-2019 TO 05-08-2019
2) GS MASSAR SR ADV ADVOCATE FROM 29-07-2019 TO 02-08-2019
3) MR B KHYRIEM ADVOCATE FROM 29-07-2019 TO 02-08-2019
4) MR. PK BORAH ADVOCATE FROM 29-07-2019 TO 02-08-2019
5) MR. S DEY ADVOCATE FROM 29-07-2019 TO 02-08-2019

BY ORDER
REGISTRAR GENERAL